



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Saturday,5th August 2023]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:15 AM]

BEFORE:

**HONOURABLE THE CHIEF JUSTICE
HONOURABLE MRS. JUSTICE SUSMITA PHUKAN KHAUND**

COURT NO: 1

[DIVISION BENCH-I]

**NO ADJOURNMENT WILL BE PERMITTED IN
ITEM NOS. 1 TO 5 AND WILL BE HEARD
ON DAY-TO-DAY BASIS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- TOP OF THE LIST -				
1	WA/186/2019 (HEARING)	M/S. SHREE SHYAM ISPAT Versus ASSAM POWER DISTRIBUTION COMPANY LTD. AND 2 ORS	MR D K MISHRA MR. S K KEJRIWAL MS. S KEJRIWAL	SC, APDCL
2	WA/209/2019 (HEARING), WITH WP(C)/5637/2015 (D/O)	MOIDUL ISLAM Versus THE STATE OF ASSAM AND 2 ORS	MR. N N KARMAKAR MUSTAFIJUR RAHMAN	GA, ASSAM
3	WA/213/2019 (HEARING)	THE STATE OF MIZORAM AND 4 ORS Versus SH LALRUATKIMA AND 14 ORS	MR. K N CHOUDHURY MR. J PATOWARY	MR. P D NAIR MR G ALAM MR. H ROHMAN MR. D NAG
4	WA/220/2019 (HEARING)	OM PRAKASH PANDIT AND 3 ORS. Versus SMTI. SANTI BHUYAN BARMAN AND 3 ORS	G UDDIN MS. P A TALUKDAR MR N Y KONYAK	GA, ASSAM MR. M DAS MR. B D DEKA SC, REVENUE FOR CAVEATOR
5	WA/341/2019 (HEARING)	SHRI MUKUL CHANDRA BAISHYA Versus THE NATIONAL INSURANCE CO. LTD. AND 3 ORS	MR. R C SAIKIA MR S DAS	MR. R GOSWAMI MS. P BORTHAKUR MR D DEKA
- FOR FRESH ADMISSION WITH STAY/BAIL -				
6	WA/56/2023 FIXED	SANJIT CHANDRA DAS Versus ASSAM FISHERIES DEVELOPMENT CORPORATION LTD. AND 7 ORS.	MR. D DAS SR. ADV MR S KHOUND MR. K MOHAMMED MS S SHARMA	MR. S K GOSWAMI (R4) MR. B K GOSWAMI (R4) MR. R SHARMA (R4) SC, AFDC
	WITH I.A.(Civil)/428/2023 in WA/56/2023	SANJIT CHANDRA DAS Versus ASSAM FISHERIES DEVELOPMENT CORPORATION LTD. AND 7 ORS.	MR. D DAS SR. ADV MR S KHOUND MR. K MOHAMMED MS S SHARMA	SC, AFDC
7	WA/159/2023	RAM CHANDRA PAUL Versus THE STATE OF ASSAM AND 3 ORS. B	MR M J QUADIR MS S AHMED	SC, P AND R.D. GA, ASSAM

8	WITH WA/174/2023	ABHISHEK BHATTACHARJEE Versus THE STATE OF ASSAM AND 3 ORS. A	MR M J QUADIR MS A JHA MS S AHMED	SC, P AND R.D. GA, ASSAM
9	WA/193/2023	UTTAM KUMAR SAHA Versus THE STATE OF ASSAM AND 4 ORS.	MR. T J MAHANTA MR. B RAHMAN	GA, ASSAM SC, PWD SC, REVENUE
10	WA/213/2023	ABDUR ROUF AND 56 ORS. Versus THE STATE OF ASSAM AND 5 ORS.	MR H R A CHOUDHURY MR. R P SARMAH MR F U BARBHUIYA MR. D DOLEY MR J M SULAIMAN MS S DAS MS A DEKA	GA, ASSAM MR. R P SARMAH (r-4 TO 57) MR. D DOLEY (r-4 TO 57) MS A DEKA (r-4 TO 57) SC, FOREST
11	WA/282/2023	THE ASSAM KHADI AND VILLAGE INDUSTRIES BOARD AND 4 ORS Versus MANALISHA DEKA AND 2 ORS	MR. M NATH MR. P K MUNIR MR. A. GAYAN	SC, HANDLOOM, TEXTILE AND SERICULTURE
- FOR FRESH ADMISSION WITHOUT STAY/BAIL -				
12	WA/254/2023	THE CHIEF ENGINEER WATER RESOURCE DEPTT. Versus SANJAY KUMAR DAS AND 4 ORS E	MR. B GOSWAMI, ADD MR. P KAKATI	MR B D DAS MR D KALITA (r-1) MS K PHUKAN (r-1) MR. H R DAS (r-1)
HEARING				
13	WA/159/2021	RATUL DEKA Versus THE STATE OF ASSAM AND 3 ORS	MR. K N CHOUDHURY MR. J PATOWARY MR. D J DAS	MR. M K CHOUDHURY (R-4) GA, ASSAM MR. A BARKATAKI (R-4) MR. M MAHANTA (R-3) MR. A SARMA (r-4) MR P BHARDWAJ (R-4) MR. M SARMA (R-4) MR T R SEN (r-4) MR. LENTSO (r-4)
14	WA/278/2022 CAVT./346/2022	RUHUL AMIN BEPARI Versus THE STATE OF ASSAM AND 4 ORS. B	MR. M K CHOUDHURY MR D MAHANTA	SC, HIGHER EDU MR. R GOSWAMI MS. U BHATTACHARYYA MS. N DEVI FOR CAVEATOR

=====

=====

LEAVE NOTE OF ADVOCATES FOR 05/08/2023

1)	MRS N BARUAH	17-07-2023	To	16-08-2023
2)	MS. K YADAV	19-07-2023	To	09-09-2023
3)	MR R YADAV	19-07-2023	To	09-09-2023
4)	MR D C K HAZARIKA	29-07-2023	To	25-08-2023
5)	MR. D SARAF	26-07-2023	To	07-08-2023
6)	MR. N HOSSAIN	27-07-2023	To	15-08-2023
7)	MR. B RAHMAN	02-08-2023	To	11-08-2023
8)	MR J DAS	31-07-2023	To	01-09-2023
9)	MR. T MOHAMMAD	01-08-2023	To	17-08-2023
10)	MR. S SINHA	02-08-2023	To	17-08-2023
11)	MR. R K BHATRA	09-08-2023	To	11-08-2023
12)	MR M Z AHMED	07-08-2023	To	09-08-2023
13)	MS B DUTTA	07-08-2023	To	09-08-2023
14)	MR. A M DUTTA	07-08-2023	To	09-08-2023
15)	MS. R D MOZUMDAR	04-08-2023	To	11-08-2023
16)	MR D K DAS	04-08-2023	To	07-08-2023



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Saturday,5th August 2023]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE LANUSUNGKUM JAMIR

COURT NO: 2

[CIVIL BENCH-II]

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 17-07-2023 TO 01-09-2023
(RELATING TO CIVIL BENCH-II, FROM ITEM
NOS. 1-52), ALONGWITH THE FOLLOWING
MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION</u>				
1	WP(C)/1546/2023	BIJOY KR BORDOLOI Versus THE STATE OF ASSAM AND 3 ORS	MR. B K GOGOI MR. B BISHAYA	SC, ELEM. EDU GA, ASSAM
2	WP(C)/2823/2023	BISWESWAR DAS AND ANR Versus THE STATE OF ASSAM AND 5 ORS	MR. J LASKAR	SC, ELEM. EDU GA, ASSAM SC, SSA
3	WP(C)/4439/2023	SIRAJ UDDIN Versus THE STATE OF ASSAM AND 4 ORS	MR H R CHOUDHURY S. TALUKDAR	SC, ELEM. EDU
4	WP(C)/4449/2023	ABHIJIT BORA Versus THE STATE OF ASSAM AND 3 ORS	MR. A K DUTTA MR. B PURKAYASTHA	SC, SEC. EDU.
5	WP(C)/4454/2023	ABDUL KADER AND 2 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR. A M KHAN MR. R I DEWAN	SC, ELEM. EDU GA, ASSAM
6	WP(C)/4455/2023	PRADIP SARMA Versus THE STATE OF ASSAM AND 5 ORS	MRS. K DEVI MS S A KHALIFA	SC, SEC. EDU. SC, AG SC, FINANCE
7	WP(C)/4460/2023	MD. SHAMINUL HOQUE Versus THE STATE OF ASSAM AND 4 ORS	MD. A J ATIA MS J MARIYAM MS A H ATIA	SC, SEC. EDU.
8	WP(C)/4461/2023 B/O	DRIBBLEENA SARANIA Versus THE STATE OF ASSAM AND 7 ORS	MR. M SARANIA MR. A I KATHAR MR R.BEZBARUAH MR A SARANIA	SC, TRIBAL AFFAIRS (PLAIN) SC, HEALTH AND F W SR. GA, ASSAM
<u>ORDER (IMPLEADMENT OF PARTY)</u>				
9	I.A.(Civil)/2129/2023 in Cont.Cas(C)/174/2020	SAJAL DAS AND 40 ORS. Versus NARAYAN KONWAR, IAS AND 2 ORS	MR. A K DUTTA MR. B PURKAYASTHA	

	WITH Cont.Cas(C)/174/2020	SAJAL DAS AND 40 ORS. Versus MANINDER SINGH, IAS AND 3 ORS.	MR. A K DUTTA MR. B PURKAYASTHA	MR. D SAIKIA (R-7) MR S M T CHISTIE (R-7) MR. P K BORAH (R-7) MR. B GOGOI MS. N PHUKAN MR P NAYAK MS K DAS MR A CHALIHA
10	I.A.(Civil)/2180/2023 in Cont.Cas(C)/68/2023 WITH Cont.Cas(C)/68/2023	DURNA KANTA HAZARIKA Versus SURANJANA SENAPATI AND 2 ORS. DURNA KANTA HAZARIKA Versus SURANJANA SENAPATI	MR. M K NEOG MR. M K NEOG	SC, ELEM. EDU MR. D SAIKIA (R-1) MR. U SARMA (R-1) MR B KAUSHIK (R-1)
<u>ADMISSION</u>				
11	WP(C)/49/2022	AJIT KUMAR SHARMA Versus THE STATE OF ASSAM AND 3 ORS	MR F U BARBHUIYA MS S DAS	GA, ASSAM MR B KAUSHIK, SC, ELE. EDU. DEPTT. SC, BTC (R-4)
12	WP(C)/5914/2022	SHANTANU KUMAR DAS Versus THE STATE OF ASSAM AND 4 ORS	MRS. P GOSWAMI MS N SAIKIA	SC, SEC. EDU. MR. P K ROY MR. S K CHAKRABORTY MRS. A CHAKRABORTY (r-4,5)
	WITH I.A.(Civil)/3270/2022 in WP(C)/5914/2022	KRISHNA GOWALA Versus SHANTANU KUMAR DAS	MR. P K ROY MR. S K CHAKRABORTY	MRS. P GOSWAMI
13	WP(C)/8194/2022	MOMEE GOGOI AND 65 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR. B SHARMA MR. N J GOGOI M.A. BEGUM	SC, ELEM. EDU GA, ASSAM SC, SSA SC, FINANCE
14	WP(C)/3063/2023 B/O	JAHID ISLAM Versus THE STATE OF ASSAM AND 5 ORS	MS. S B CHOUDHURY MR. S K DAS	SC, ELEM. EDU GA, ASSAM
<u>ORDERS</u>				
15	Cont.Cas(C)/330/2020	ANITA HAZARIKA Versus PRITAM SAIKIA AND ANR	MR A R BHUYAN MR. M A I HUSSAIN	MR S M T CHISTIE MR A CHALIHA
16	Arb.P./25/2021	M/S B N SHARMA Versus THE STATE OF ASSAM AND 6 ORS	MRS. S ROY	SC, PWD
17	WP(C)/1329/2022	MRS. MAMTAZ BEGUM Versus THE STATE OF ASSAM AND 4 ORS	DR. B AHMED MR. N HAQUE MR K UDDIN MR. A K AZAD	SC, ELEM. EDU MR. Z HAMMAD (r-5) MR E AHMED (r-5) MR S A SIKDER (r-4)
18	I.A.(Civil)/1642/2022 in WP(C)/3485/2021 WITH WP(C)/3485/2021	VIKRANT SINGH Versus THE INDIAN INSTITUTE OF TECHNOLOGY GUWAHATI AND 3 ORS VIKRANT SINGH Versus THE INDIAN INSTITUTE OF TECHNOLOGY GUWAHATI AND 3 ORS	MS. D GHOSH MR SAURADEEP DEY MR I CHAKMA	MR H DAS (R-2) SC, IITG MR A B DEY MR. S SUTRADHAR SC, IIT MS. D D BARMAN
19	WP(C)/1730/2022	DR. RAMANANDA GHOSH TARAFDAR Versus THE STATE OF ASSAM AND 2 ORS	MR. B CHAKRABORTY MR. S CHAKRABORTY MR S HUSSAIN	SC, HIGHER EDU
20	I.A.(Civil)/161/2023 in Cont.Cas(C)/118/2022	PURNOLAKHI GOGOI AND ANR. Versus SONMOY DUTTA AND ANR	MS. P CHAKRABORTY MS. K KHAN	MR. K K NANDI

WITH

Cont.Cas(C)/118/2022

PURNOLAKHI GOGOI AND ANR.

Versus

SONMOY DUTTA

MS. P CHAKRABORTY

MS. A DAS

MS. K KHAN

MR. A K SAHEWALLA (r-2)

MR. W SHARMA (r-2)

MR P GOGOI (r-2)

WITH

I.A.(Civil)/2817/2022

in Cont.Cas(C)/118/2022

PURNOLAKHI GOGOI AND ANR.

Versus

SONMOY DUTTA AND 2 ORS.

MS. P CHAKRABORTY

MS. K KHAN

MR. K K NANDI

MR. A K SAHEWALLA

MR K BORTHAKUR (R 3)

MR. R K NATH (R 3)

=====

=====

LEAVE NOTE OF ADVOCATES FOR 05/08/2023

-

1)	MRS N BARUAH	17-07-2023	To	16-08-2023
2)	MS. K YADAV	19-07-2023	To	09-09-2023
3)	MR R YADAV	19-07-2023	To	09-09-2023
4)	MR D C K HAZARIKA	29-07-2023	To	25-08-2023
5)	MR. D SARAF	26-07-2023	To	07-08-2023
6)	MR. N HOSSAIN	27-07-2023	To	15-08-2023
7)	MR. B RAHMAN	02-08-2023	To	11-08-2023
8)	MR J DAS	31-07-2023	To	01-09-2023
9)	MR. T MOHAMMAD	01-08-2023	To	17-08-2023
10)	MR. S SINHA	02-08-2023	To	17-08-2023
11)	MR. R K BHATRA	09-08-2023	To	11-08-2023
12)	MR M Z AHMED	07-08-2023	To	09-08-2023
13)	MS B DUTTA	07-08-2023	To	09-08-2023
14)	MR. A M DUTTA	07-08-2023	To	09-08-2023
15)	MS. R D MOZUMDAR	04-08-2023	To	11-08-2023
16)	MR D K DAS	04-08-2023	To	07-08-2023



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web: ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Saturday, 5th August 2023]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK

COURT NO: 3

[CIVIL BENCH-II, III, IV AND V]

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 17-07-2023 TO 01-09-2023
(RELATING TO CIVIL BENCH-II, FROM ITEM
NOS. 53-121), ALONGWITH THE FOLLOWING
MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	AB/2713/2023	ISHTIAQUE HUSSAIN MAZUMDER @ TERA MIA Versus THE STATE OF ASSAM AND ANR.	MR. R P SARMAH MR. A M BARBHUIYA MS A BEGUM S. M. ZINNA	PP, ASSAM
2	WP(C)/3568/2023	MD. GAHAN CHA ALI AHMED Versus THE STATE OF ASSAM AND 4 ORS	MR. T K BHUYAN MR A ALI MS. M KHATUN	SC, CO OP
3	WP(C)/4014/2023	ANJANA CHOUDHURY Versus THE STATE OF ASSAM AND 4 ORS	MR. M A SHEIKH K U AHMED MS F INTAZ	GA, ASSAM SC, AG SC, TREASURY
4	WP(C)/4021/2023	PURNIMA HAZARIKA Versus THE STATE OF ASSAM AND 3 ORS	MR. U K NAIR MR H K DAS MR. U PATHAK MR. A BORO MR N K SARMA	GA, ASSAM SC, AG
5	WP(C)/4317/2023 FIXED	DIPAK BORTHAKUR Versus ASSAM POWER DISTRIBUTION COMPANY LIMITED AND 4 ORS	MR H DAS MR. B C DEKA D BARUAH	SC, APDCL SC, AEGCL (R-4 & 5)
6	WP(C)/4339/2023 FIXED	SABITA BHARALI Versus ASSAM POWER DISTRIBUTION COMPANY LIMITED AND 3 ORS	MR H DAS MR. B C DEKA D BARUAH	SC, APDCL
7	WP(C)/4442/2023	ABDUL GHAFOOR Versus THE STATE OF ASSAM AND 3 ORS	Ms. R. R. BORAH MR. A A R KARIM	SC, SEC. EDU. GA, ASSAM SC, FINANCE
8	WP(C)/4444/2023	DEEPAK BHUYHAR Versus THE OIL INDIA CORPORATION LIMITED AND 3 ORS.	MR. B BARUAH MRS. S D DEKA	SC, I O C

9	WP(C)/4451/2023	DR. SAMEDUR RAHMAN Versus THE STATE OF ASSAM AND 6 ORS	MR K P PATHAK MR. R MAJUMDAR MR. JUNM LASKAR	SC, HIGHER EDU GA, ASSAM SC, APSC SC, APSC SC, FINANCE
10	WP(C)/4453/2023	ABDUL TALEB Versus THE ASSAM POLYESTER CO OPERATIVE SOCIETY LIMITED AND 5 ORS	MR. S P ROY JYOTISH DAS MS P DEY	SC, CO OP GA, ASSAM
ADMISSION				
11	WP(C)/3993/2020	DOMON SWARGIARY AND 9 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR. C GOSWAMI	SC, SEC. EDU. SC, FINANCE SC, BTC
12	WP(C)/213/2021	CHAYA RANI DAS Versus THE STATE OF ASSAM AND 4 ORS	MR. N SARKAR MR P K BASU MR N M DEKA	MR. C S HAZARIKA SC, AG MR B GOGOI (SC, FINANCE) SC, PWD SC, N C HILLS
13	WP(C)/5941/2021	MAHENDRA DAS Versus THE STATE OF ASSAM AND 4 ORS.	MR. J SARMAH	GA, ASSAM SC, AG MR. S K MEDHI (r-2) SC, FINANCE
14	WP(C)/547/2022 FIXED	RABIDHAR BARUA Versus THE STATE OF ASSAM AND 4 ORS.	MR. U SAIKIA MR. S D ROY	SC, SEC. EDU. GA, ASSAM SC, FINANCE
	WITH I.A.(Civil)/2116/2023 in WP(C)/547/2022	RABIDHAR BARUA Versus THE STATE OF ASSAM AND 4 ORS.	MR. U SAIKIA MR. S D ROY	SC, SEC. EDU.
15	WP(C)/2790/2022	BHABENDRA KUMAR BAISHYA AND 7 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR. M DUTTA MR. M ISLAM	SC, P AND R.D. GA, ASSAM SC, FINANCE
16	WP(C)/3695/2022	PRANAB DUTTA AND 30 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR MINTU SAIKIA	SC, HIGHER EDU
17	WP(C)/609/2023 CAVT. NO.00992/023,	SMITA BARUA DEKA Versus THE STATE OF ASSAM AND 5 ORS.	MR D K DAS MR. M KHATANIAR MRS. K BARPUZARI MR. A CHAMUAH B DAS MRS. K M TALUKDAR	SC, HIGHER EDU MR. U K NAIR MS. S SARMA MS. N M DEKA MR. M P SARMA MR. N D SARMA (R-4) MR. A BORO MR. ARIF AHMED (R-4) FOR CAVEATOR SC, G U
18	WITH WP(C)/292/2023	SMITA BARUA DEKA Versus THE STATE OF ASSAM AND 5 ORS.	MR D K DAS MR. M KHATANIAR MRS. K BARPUZARI MR. A CHAMUAH MR H BETALA MR C KUMAR B DAS MR. C DAS	MR. U K NAIR (r-3) MS. S SARMA (R-5) MS. L DAS (r-3) MS. N M DEKA (R-5) MR. M P SARMA (r-3) MS N NEWME SC, EDU SC, G U
19	WP(C)/1284/2023	MOINUL HAQUE PRADHANI Versus THE STATE OF ASSAM AND 3 ORS	MR. T DEWAN MS. J GHOSH	SC, P AND R.D. GA, ASSAM MR. N HOSSAIN (r-4) MR N SARMA (r-4)
20	I.A.(Civil)/1369/2023 in WP(C)/5300/2021	THE COMPTROLLER AND AUDITOR GENERAL (CAG) OF INDIA Versus RINTUMONI PATIR AND 4 ORS.	MR. R K TALUKDAR	MR. S C BISWAS MR. A K DUTTA

	WITH WP(C)/5300/2021	RINTUMONI PATIR Versus THE UNION OF INDIA AND 4 ORS	MR B D DAS MS. J GHOSH A CHAKMA	MS. B SARMA (R-1,2,3) MR. B DEKA (r-5) MR. R K TALUKDAR (r-4) ASSTT.S.G.I.
	WITH I.A.(Civil)/2427/2021 in WP(C)/5300/2021	NORTH EASTERN COUNCIL Versus RINTUMONI PATIR AND 4 ORS		MR. S C BISWAS
21	WITH WP(C)/5435/2021	BASANTI KUMSING Versus THE UNION OF INDIA AND 3 ORS	MR B D DAS MR. S C BISWAS MS. J GHOSH A CHAKMA	MR. S S ROY MR. B DEKA (r-5) ASSTT.S.G.I.
22	WITH WP(C)/3663/2022	MEGHALI MECH Versus THE UNION OF INDIA AND 3 ORS	MR. S C BISWAS MS. J GHOSH	MR. A K DUTTA ASSTT.S.G.I. SC. L.G.B.R.J.M.H
23	WITH WP(C)/4082/2022	SHILPI DEURI Versus THE UNION OF INDIA AND 3 ORS	MR. S C BISWAS MR. F A HASSAN MR. A K DAS	MR. A K DUTTA MR. R K TALUKDAR (r-4) SC, L G B R I M H ASSTT.S.G.I.
	WITH I.A.(Civil)/1346/2023 in WP(C)/4082/2022	THE COMPTROLLER AND AUDITOR GENERAL (CAG) OF INDIA Versus SHILPI DEURI AND 4 ORS.	MR. R K TALUKDAR	MR. S C BISWAS MR. A K DUTTA
24	WITH WP(C)/4092/2022	GEDEK YOMCHA Versus THE UNION OF INDIA AND 3 ORS	MR. S C BISWAS MS A BORAH MS. J GHOSH	MR. A K DUTTA MR. R K TALUKDAR (r-4) SC, L G B R I M H ASSTT.S.G.I.
25	WITH WP(C)/4093/2022	CHITRALEKHA BORO Versus THE UNION OF INDIA AND 3 ORS	MR. S C BISWAS MR. A K DAS	MR. A K DUTTA SC, L G B R I M H ASSTT.S.G.I.
26	WITH WP(C)/4144/2022	BUDHISWARI DEVI Versus THE UNION OF INDIA AND 3 ORS	MR. S C BISWAS MS. J GHOSH MR. A K DAS	MR. A K DUTTA SC, L G B R I M H ASSTT.S.G.I.
27	WITH WP(C)/4163/2022	GITA DEKA Versus THE UNION OF INDIA AND 3 ORS	MR. S C BISWAS MS A DAS MS. J GHOSH MR. A K DAS MS. R DEVI	MR. A K DUTTA MR. R K TALUKDAR (r-4) SC, L G B R I M H ASSTT.S.G.I.
	WITH I.A.(Civil)/1340/2023 in WP(C)/4163/2022	THE COMPTROLLER AND AUDITOR GENERAL (CAG) OF INDIA Versus GITA DEKA AND 4 ORS	MR. R K TALUKDAR	MR. S C BISWAS MR. A K DUTTA
28	WITH WP(C)/4215/2022	SMTI MITALI CHOUDHURY Versus THE UNION OF INDIA AND 3 ORS	MR. S C BISWAS MR. P S BISWAS MS A BORAH MS. J GHOSH MR. A K DAS	MR. A K DUTTA MR. R K TALUKDAR (r-4) SC, L G B R I M H ASSTT.S.G.I.
	WITH I.A.(Civil)/1368/2023 in WP(C)/4215/2022	THE COMPTROLLER AND AUDITOR GENERAL (CAG) OF INDIA Versus SMTI MITALI CHOUDHURY AND 4 ORS.	MR. R K TALUKDAR	MR. S C BISWAS MR. A K DUTTA
29	WP(C)/1435/2023	LILADHAR KALITA Versus THE STATE OF ASSAM AND 5 ORS	MR. M U MAHMUD MR J. E. SARKAR	SC, AG (A AND E) GA, ASSAM SC, FINANCE

=====

=====

LEAVE NOTE OF ADVOCATES FOR 05/08/2023

-

1)	MRS N BARUAH	17-07-2023	To	16-08-2023
2)	MS. K YADAV	19-07-2023	To	09-09-2023
3)	MR R YADAV	19-07-2023	To	09-09-2023
4)	MR D C K HAZARIKA	29-07-2023	To	25-08-2023
5)	MR. D SARAF	26-07-2023	To	07-08-2023
6)	MR. N HOSSAIN	27-07-2023	To	15-08-2023
7)	MR. B RAHMAN	02-08-2023	To	11-08-2023
8)	MR J DAS	31-07-2023	To	01-09-2023
9)	MR. T MOHAMMAD	01-08-2023	To	17-08-2023
10)	MR. S SINHA	02-08-2023	To	17-08-2023
11)	MR. R K BHATRA	09-08-2023	To	11-08-2023
12)	MR M Z AHMED	07-08-2023	To	09-08-2023
13)	MS B DUTTA	07-08-2023	To	09-08-2023
14)	MR. A M DUTTA	07-08-2023	To	09-08-2023
15)	MS. R D MOZUMDAR	04-08-2023	To	11-08-2023
16)	MR D K DAS	04-08-2023	To	07-08-2023



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Saturday,5th August 2023]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE SUMAN SHYAM

COURT NO: 5

[CIVIL BENCH-V]

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 17-07-2023 TO 01-09-2023
(RELATING TO CIVIL BENCH-IV, FROM ITEM
NOS. 1-45), ALONGWITH THE FOLLOWING
MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION</u>				
1	WP(C)/2096/2023	DILOWARA AHMED Versus THE STATE OF ASSAM AND 2 ORS.	MR. Y S MANNAN MS N DEKARAJA	GA, ASSAM SC, REVENUE AND DISASTER MANAGEMENT DEPT
2	WP(C)/2128/2023 CAVT. NO.01582/023,	DEBAJANI DAS @ DASA Versus THE ADDITIONAL DEPUTY COMMISSIONER AND 3 ORS	MR. R SARMA MS. S D SAIKIA	GA, ASSAM MR. R K BHUYAN MR A ZAMAN MR. M KASHYAP FOR CAVEATOR
3	WP(C)/2175/2023	SMT. SUNITA AGARWAL Versus THE STATE OF ASSAM AND 3 ORS	MR. S CHAMARIA MR A N SARMAH MR M M ZAMAN	SC, EXCISE DEPTT. SC, GMC
4	WP(C)/3950/2023	SAMEER JYOTI MEDHI Versus THE STATE OF ASSAM AND 5 ORS	MR. A R BHUYAN MR N Z CHOUDHURY MR. J BARMAN MR D J BORO MR S ABDULLAH	SC, SEC. EDU. GA, ASSAM SC, PWD
5	WP(C)/3953/2023	MD. NURUDDIN AHMED PATHAN Versus THE UNION OF INDIA AND 7 ORS	MR. A R SHOME MR B PUSHILAL	SC, GST SC, FINANCE AND TAXATION DY.S.G.I.
6	WP(C)/4438/2023	SAYED SAMSUL HAQUE Versus THE STATE OF ASSAM AND 6 ORS.	MR. J AHMED MS A HUSSAIN H G DAISY MR. R ISLAM MR N ZAMAN	GA, ASSAM
7	WP(C)/4446/2023	M/S SOLACE HOSPITAL AND RESEARCH CENTRE PVT LTD AND ANR Versus THE UNION OF INDIA AND 2 ORS	MR. A AHMED MS. D GOSWAMI	GA, ASSAM DY.S.G.I.
8	WP(C)/4457/2023	DEBAJIT HAZARIKA Versus THE SUB DIVISIONAL OFFICER, CIVIL, BOKAKHAT AND 4 ORS	MR. B P BORAH MISS. J GOGOI	GA, ASSAM

9	WP(C)/4459/2023	M/S PHOENIX TEA AGRICULTURAL FIRM PRIVATE LIMITED AND ANR Versus THE STATE OF ASSAM AND 3 ORS ADMISSION	MR T H HAZARIKA MR M CHETIA MR A RASHID D ROY	GA, ASSAM
10	WP(C)/4917/2022	BIKASH DEY AND 5 ORS. Versus THE STATE OF ASSAM AND 8 ORS.	MS B DEVI	GA, ASSAM MR. S BARUAH, SC, PCB, ASSAM MR. S K GHOSH (r-9) MS F AHMED (r-9) MR. R R Gogoi, SC, FOREST DEPTT. (R-1) MR B DEORI, GA, ASSAM SC, FOREST
	WITH I.A.(Civil)/171/2023 in WP(C)/4917/2022	BIKASH DEY AND 5 ORS. Versus THE STATE OF ASSAM AND 8 ORS.	MS B DEVI	GA, ASSAM MR. S BARUAH SC, PCB
11	WP(C)/2791/2019	ABDUL WAHID LASKAR AND ANR. Versus THE STATE OF ASSAM AND 6 ORS.	MR. H R KHAN MR. N H MAZARBHUIYAN MR. N ISLAM MS. L WAJEEDA MR. M H SAIKIA	GA, ASSAM MR. S K GHOSH MS F AHMED SC, REVENUE
12	WP(C)/6379/2022	RAJIB MOHAN DAS Versus THE STATE OF ASSAM AND 6 ORS	MR. J SAIKIA MR. S BORTHAKUR MS. S KAKATI	SC, A.H and V. DEPT.
13	WP(C)/1908/2023	ECI- SANJOSE (JV) Versus THE UNION OF INDIA AND 5 ORS	MR G N SAHEWALLA MR D SENAPATI MR M SAHEWALLA MS. S. TODI MS T J SAHEWALLA	MR. B CHAKRAVARTY DY.S.G.I.
14	WP(C)/2471/2023	MADHAB PEGU Versus HINDUSTAN PETROLEUM CORPORATION LIMITED (HPCL) AND 4 ORS	MR. Y S MANNAN MR A SAIKIA	GA, ASSAM MR J ISLAM (r-4) MR. S S ROY (R-1,2,3) MR. S BORTHAKUR (R- 1,2,3) MR. A. HUSSAIN(r-4)
15	WP(C)/68/2023	SHYAMAL SHARMA BARUAH Versus HINDUSTAN PETROLEUM CORPORATION LIMITED AND 3 ORS	MR. Y S MANNAN MR A SAIKIA MS N DEKARAJA	MR. S KATAKI (R-1,2,3) MR J ISLAM (R4) MR S A SIKDER (R-1,2,3) MR. A. HUSSAIN (R4) MR. M R ISLAM (R-1,2,3)
	WITH I.A.(Civil)/509/2023 in WP(C)/68/2023	SMT. ARPANA PATAR Versus SHYAMAL SHARMA BARUAH AND 3 ORS.	MR J ISLAM	MR. Y S MANNAN
16	WP(C)/3147/2023	SUNIRMAL BHATTACHARJEE AND ANR Versus THE UNION OF INDIA AND 2 ORS ORDERS	MS. R CHOUDHURY MR. A H M R CHOUDHURY	MR. K GOGOI DY.S.G.I. SC, HEALTH
17	WP(C)/3757/2022	BILPAR DHUMKAR YUVA PARISHAD (NGO) Versus THE STATE OF ASSAM AND 2 ORS	MR. S ROY MR. M H LASKAR M. HOSSAIN	SC, ELEM. EDU SC, SSA
18	WP(C)/5034/2022	DIGANTA BARUAH AND 4 ORS. Versus THE STATE OF ASSAM AND 5 ORS.	MR U S BORGHAIN MR. R B GOHAIN	GA, ASSAM MS. P BORAH (r-5) SC, EXCISE DEPTT.
19	WP(C)/6888/2022	RAJ SINGHA AND 7 ORS. Versus THE UNION OF INDIA AND 6 ORS.	MR. H. BURAGOHAIN MR H BORAH MS A DEVI MS. M BURAGOHAIN	GA, ASSAM MR. J K GOSWAMI, SC, AIDC (R-5) MR A KALITA, SC, INDUSTRIES AND COMMERCE DEPTT. MR. K GOGOI ASSTT.S.G.I.

20	Cont.Cas(C)/469/2023	MD AKHTAR HUSSAIN AND 2 ORS Versus PALLAV GOPAL JHA, IAS AND ANR SAMUJJAL KALITA Versus THE STATE OF ASSAM AND 3 ORS	MR S DEWRI MR P SONOWAL MR A DEKA MR. S D ROY	
21	I.A.(Civil)/1824/2023 in WP(C)/1344/2023 WITH WP(C)/1344/2023	SAMUJJAL KALITA Versus THE STATE OF ASSAM AND 3 ORS	MR. A CHAMUAH MR. S D ROY B DAS MS. J GAYAN	GA, ASSAM SC, GHC GA, ASSAM SC, GHC
22	WP(C)/745/2023	RAJU BRAHMAGIRI Versus THE STATE OF ASSAM AND 6 ORS	MR. S DIHINGIA MR I HASSAN MS M CHANGMAI	GA, ASSAM SC, GHC
23	WP(C)/3579/2023	M/S MANOJ BAH BET UDYOG AND 3 ORS. Versus UNION OF INDIA AND 3 ORS.	MR. N J DUTTA MR A BASUMATARY D HUSSAIN	MRS S BARUAH DY.S.G.I. SC, HANDLOOM AND TEXTILE

=====

=====

LEAVE NOTE OF ADVOCATES FOR 05/08/2023

-

1)	MRS N BARUAH	17-07-2023	To	16-08-2023
2)	MS. K YADAV	19-07-2023	To	09-09-2023
3)	MR R YADAV	19-07-2023	To	09-09-2023
4)	MR D C K HAZARIKA	29-07-2023	To	25-08-2023
5)	MR. D SARAF	26-07-2023	To	07-08-2023
6)	MR. N HOSSAIN	27-07-2023	To	15-08-2023
7)	MR. B RAHMAN	02-08-2023	To	11-08-2023
8)	MR J DAS	31-07-2023	To	01-09-2023
9)	MR. T MOHAMMAD	01-08-2023	To	17-08-2023
10)	MR. S SINHA	02-08-2023	To	17-08-2023
11)	MR. R K BHATRA	09-08-2023	To	11-08-2023
12)	MR M Z AHMED	07-08-2023	To	09-08-2023
13)	MS B DUTTA	07-08-2023	To	09-08-2023
14)	MR. A M DUTTA	07-08-2023	To	09-08-2023
15)	MS. R D MOZUMDAR	04-08-2023	To	11-08-2023
16)	MR D K DAS	04-08-2023	To	07-08-2023



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web: ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Saturday, 5th August 2023]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE ACHINTYA MALLA BUJOR BARUA
HONOURABLE MR. JUSTICE ROBIN PHUKAN

COURT NO: 6

[DIVISION BENCH-II]

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 17-07-2023 TO 01-09-2023
(RELATING TO DIVISION BENCH-II), ALONG
WITH THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/1602/2023	BANESA KHATUN @ BANESHA KHATOON Versus THE UNION OF INDIA AND 5 ORS	MD S HOQUE MD R ISLAM MR. F A FAROOQUE	GA, ASSAM SC, NRC MS. B DEKA DY.S.G.I. SC, F.T SC, ELECTION COMMISSION.
2	WP(C)/2572/2023	TARABHANU NESSA Versus THE UNION OF INDIA AND 5 ORS	MR. A R SIKDAR MR. S I TALUKDAR J A SIKDAR	GA, ASSAM SC, NRC DY.S.G.I. SC, ECI SC, F.T
3	WP(C)/2623/2023	SABIYA KHATUN @ SAFIYA KHATUN Versus THE UNION OF INDIA AND 5 ORS	MR. A ROSHID MS. M R DEVI MS. T BEGUM	GA, ASSAM SC, NRC DY.S.G.I. SC, ECI SC, F.T
4	WP(C)/3113/2023	MAYNAL HOQUE @ MAINUL HOQUE Versus THE UNION OF INDIA AND 5 ORS	MR H R A CHOUDHURY MR. H ALI B BARMAN	GA, ASSAM SC, NRC DY.S.G.I. SC, ECI SC, F.T
5	WP(C)/3195/2023	HAZERA KHATUN Versus THE UNION OF INDIA AND 6 ORS	MS. D GHOSH MS N DEKA MS H BETALA MR I CHAKMA MR A.K. HAJONG	GA, ASSAM SC, NRC DY.S.G.I. SC, ECI SC, F.T
6	WP(C)/3720/2023	KAMAL SHAH @ KALAM SHAH @ KAYAMU SHAH Versus THE UNION OF INDIA AND 7 ORS	MR. N D BHUYAN MR. P A AHMED MR P D BHUYAN MR S DUSAD MR. A. M. SIDDIQUE	GA, ASSAM SC, NRC DY.S.G.I. SC, ECI SC, F.T

7	WP(C)/3928/2023	SAMARTHA BHANU @ SAMARTHA BHANU NESSA Versus THE UNION OF INDIA AND 5 ORS	MR. A T SARKAR MS S PATAR	GA, ASSAM SC, NRC DY.S.G.I. SC, F.T SC, ELECTION COMMISSION.
8	WP(C)/3931/2023	MUSSTT MAMUDA BEGUM @ MAMUDA KHATUN Versus THE UNION OF INDIA AND 6 ORS	MR. M U MAHMUD MR S H MAHMUD MR S ISLAM J DAS MR. S. SUR MR S AFRIDI	GA, ASSAM SC, NRC DY.S.G.I. SC, ECI SC, F.T
9	WP(C)/4462/2023	LILA BISWAS Versus THE UNION OF INDIA AND 6 ORS	MS. D GHOSH OWEN. C MS N DEKA MS H BETALA MR I CHAKMA MR. S. K. CHAKMA MR A.K. HAJONG	GA, ASSAM SC, NRC DY.S.G.I. SC, ECI SC, F.T
10	WP(C)/4466/2023	ABDUL RAFIQUE Versus THE UNION OF INDIA AND 5 ORS	MR H R A CHOUDHURY MR. H ALI B BARMAN	GA, ASSAM SC, NRC DY.S.G.I. SC, ECI SC, F.T

=====

=====

LEAVE NOTE OF ADVOCATES FOR 05/08/2023

-

1)	MRS N BARUAH	17-07-2023	To	16-08-2023
2)	MS. K YADAV	19-07-2023	To	09-09-2023
3)	MR R YADAV	19-07-2023	To	09-09-2023
4)	MR D C K HAZARIKA	29-07-2023	To	25-08-2023
5)	MR. D SARAF	26-07-2023	To	07-08-2023
6)	MR. N HOSSAIN	27-07-2023	To	15-08-2023
7)	MR. B RAHMAN	02-08-2023	To	11-08-2023
8)	MR J DAS	31-07-2023	To	01-09-2023
9)	MR. T MOHAMMAD	01-08-2023	To	17-08-2023
10)	MR. S SINHA	02-08-2023	To	17-08-2023
11)	MR. R K BHATRA	09-08-2023	To	11-08-2023
12)	MR M Z AHMED	07-08-2023	To	09-08-2023
13)	MS B DUTTA	07-08-2023	To	09-08-2023
14)	MR. A M DUTTA	07-08-2023	To	09-08-2023
15)	MS. R D MOZUMDAR	04-08-2023	To	11-08-2023
16)	MR D K DAS	04-08-2023	To	07-08-2023



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Saturday,5th August 2023]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE KALYAN RAI SURANA

HONOURABLE MR. JUSTICE KARDAK ETE

COURT NO: 7

[SPECIAL DIVISION BENCH]

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 17-07-2023 TO 01-09-2023
(RELATING TO SPECIAL DIVISION BENCH)
,ALONG WITH THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS				
1	Crl.A./98/2022 <u>1 Y 4 M 12 D</u> :WITH OFFICE NOTE, LCR 9 FILES	CHANDU MIA LASKAR @ CHANDU AND ANR Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR F A LASKAR MR. A AHMED MR. R A CHOUDHURY	PP, ASSAM
	WITH			
2	Crl.A./100/2022 <u>1 Y 4 M 12 D</u> :	SALEM UDDIN LASKAR @ SALIM UDDIN LASKAR Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. A AHMED MR. R A CHOUDHURY	PP, ASSAM
	WITH			
3	Crl.A./111/2022 <u>1 Y 4 M 12 D</u> :	ABIDUR RAHMAN BARBHUIYA AND ANR. Versus THE STATE OF ASSAM	MR. L R MAZUMDER MR. A Z AHMED	PP, ASSAM
4	Crl.A./183/2022 <u>1 Y 0 M 6 D</u> :WITH OFFICE NOTE, LCR 5 FILES, P.B.-2	SIBU SARKAR Versus THE STATE OF ASSAM AND ANR.	MR. S S S RAHMAN MR. M R SODIAL MS S Z HAYAT H. BHARALI	PP, ASSAM
5	Crl.A./53/2023 <u>0 Y 7 M 14 D</u> :WITH OFFICE NOTE, LCR 6 FILES	GOBRA GAUR @ GOUR @ GARH AND 6 ORS Versus THE STATE OF ASSAM AND ANR.	MR. B K MAHAJAN MR. A CHAUDHURY MR A A DEWAN MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
	WITH I.A.(Crl.)/118/2023 in Crl.A./53/2023	GOBRA GAUR @ GOUR @ GARH AND 6 ORS. Versus THE STATE OF ASSAM AND ANR.	MR. B K MAHAJAN MR. A CHAUDHURY MR A A DEWAN MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
6	CRL.A(J)/63/2023 <u>1 Y 0 M 28 D</u> :WITH OFFICE NOTE, LCR 5 FILES	JITEN SAIKIA Versus THE STATE OF ASSAM AND ANR.	MR. T R SARMA	PP, ASSAM

7	CRL.A(J)/68/2023 <u>1 Y 1 M 25 D</u> :WITH LCR 3 FILES	BIJAY DAS Versus THE STATE OF ASSAM	MS S SARMA HAZARIKA	PP, ASSAM
8	CrI.A./135/2023 <u>0 Y 4 M 29 D</u> :WITH OFFICE NOTE, LCR 2 FILES	JAGADISH BORKAKATI Versus THE STATE OF ASSAM AND ANR.	MR. A TALUKDAR MR. M BISWAS MR D KALITA S K DAS	MR M J QUADIR (r-2) MS R MAHANTA (r-2) MR S S ISLAM (r-2) MS S AHMED PP, ASSAM
9	I.A.(CrI.)/657/2023 in CrI.A./259/2023 WITH CrI.A./259/2023	RAHAM ALI AND 5 ORS. Versus STATE OF ASSAM AND ANR RAHAM ALI AND 5 ORS. Versus STATE OF ASSAM AND ANR.	MR. A M BORA MS. C CHOUDHURY MR. V A CHOWDHURY MR. A M BORA MS. C CHOUDHURY MR. V A CHOWDHURY	PP, ASSAM PP, ASSAM
HEARING				
10	CrI.A./206/2020 WITH LCR 6 FILES, P.B.-2	SRI SANJIB MAHALI @ SANJIB MAHILI Versus THE STATE OF ASSAM AND ANR	MR. S C BISWAS MS A DAS MS S SENGUPTA	PP, ASSAM
11	CrI.A./213/2020 <u>3 Y 8 M 22 D</u> :WITH LCR 7 FILES, P.B.-2	SRI SANJAY DAS AND 2 ORS Versus THE STATE OF ASSAM AND ANR	MR. S K TALUKDAR MR. M HUSSAIN MR. K KALITA	PP, ASSAM

=====

=====

LEAVE NOTE OF ADVOCATES FOR 05/08/2023

1)	MRS N BARUAH	17-07-2023	To	16-08-2023
2)	MS. K YADAV	19-07-2023	To	09-09-2023
3)	MR R YADAV	19-07-2023	To	09-09-2023
4)	MR D C K HAZARIKA	29-07-2023	To	25-08-2023
5)	MR. D SARAF	26-07-2023	To	07-08-2023
6)	MR. N HOSSAIN	27-07-2023	To	15-08-2023
7)	MR. B RAHMAN	02-08-2023	To	11-08-2023
8)	MR J DAS	31-07-2023	To	01-09-2023
9)	MR. T MOHAMMAD	01-08-2023	To	17-08-2023
10)	MR. S SINHA	02-08-2023	To	17-08-2023
11)	MR. R K BHATRA	09-08-2023	To	11-08-2023
12)	MR M Z AHMED	07-08-2023	To	09-08-2023
13)	MS B DUTTA	07-08-2023	To	09-08-2023
14)	MR. A M DUTTA	07-08-2023	To	09-08-2023
15)	MS. R D MOZUMDAR	04-08-2023	To	11-08-2023
16)	MR D K DAS	04-08-2023	To	07-08-2023



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web: ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Saturday, 5th August 2023]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE AJIT BORTHAKUR

COURT NO: 9

[CRIMINAL BENCH]

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 17-07-2023 TO 01-09-2023
(RELATING TO CRIMINAL BENCH(CRL.REV.P.))
ALONG WITH THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
1	Bail Appln./2725/2023	BULBUL HUSSAIN Versus THE STATE OF ASSAM	MR G PHUKAN MS. A GOGOI	PP, ASSAM
2	Bail Appln./2728/2023	IBINSTAR JYRWA AND ANR Versus THE STATE OF ASSAM	MR. C K NATH MR. S MUNIR	PP, ASSAM
3	Bail Appln./2729/2023	VINOD BIJARNIA Versus UNION OF INDIA	MR P DAS MR. V N UPADHYAY MS P MISHRA MS. A DEKA	MR. S C KEYAL SC, NCB
4	Bail Appln./2730/2023	BIBEK NATH Versus THE STATE OF ASSAM AND ANR	MR. M K DAS MR. U S BORA B. CHETRY	PP, ASSAM
5	Bail Appln./2732/2023	BAPUKAN AHMED @ MOON AND ANR Versus THE STATE OF ASSAM	MRS. B GOGOI MS M BORAH	PP, ASSAM
6	Bail Appln./2733/2023	GURSHARAN SINGH Versus THE STATE OF ASSAM	MR. C K NATH MR. S MUNIR	PP, ASSAM
7	Bail Appln./2735/2023	KOMAR UDDIN @ KAMAL UDDIN Versus THE STATE OF ASSAM	MR. N J DUTTA MR N AHMED MR. M M ZAMAN MR A BASUMATARY D HUSSAIN	PP, ASSAM
MOTION				
8	Crl.Pet./795/2023	MD. MAINUDDIN HOQUE Versus THE STATE OF ASSAM	MR M H AHMED MR M RAHMAN I AMIN	PP, ASSAM
9	Crl.Pet./796/2023	ROMEN NARAH @ ROMAN NARAH Versus THE STATE OF ASSAM AND 2 ORS.	MR. R P SARMAH MR. D DOLEY MS A DEKA	PP, ASSAM
10	Crl.Pet./797/2023	RAVI KISHORE RAIDONGIA AND 2 ORS. Versus THE STATE OF ASSAM AND ANR	MR. M KALITA MR. N M DAS MR. J HATIMURIA	PP, ASSAM

11	Crl.Pet./798/2023	SANAT KR MUDOI Versus SUNITA MUDOI	MR. R DE MR. P K SARMA MS M KAKOTY MS. B BHUYAN MS R SAHIN	
12	AB/2702/2023	MD. MOSTAFIZUR ROHMAN AND 2 ORS Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. I A HAZARIKA MR. I U CHOWDHURY	PP, ASSAM
13	AB/2707/2023	SAFIKUL ISLAM Versus THE STATE OF ASSAM	MR. S C BISWAS MS. S DEVI MS. K L R YANTHAN MS. J GHOSH	PP, ASSAM
14	AB/2709/2023	SHWAHIDUL ISLAM AND ANR Versus THE STATE OF ASSAM AND ANR	MR A A DEWAN S N ULLAH MR H A RASHID	PP, ASSAM
<u>BAIL HEARING (BA)</u>				
15	Bail Appln./1317/2023 WITH LCR, FIXED	MOHAMMAD TASLIM AHAMAD Versus UNION OF INDIA	MR. Y S MANNAN MR. C K NATH MR. S MUNIR MS N DEKARAJA	SC, DRI
<u>STAY MATTERS</u>				
16	Crl.Pet./1001/2018 WITH LCR 2 FILES	TARUN DAS SARMA Versus THE STATE OF ASSAM AND 7 ORS.	MR. P N GOSWAMI MR. R R Gogoi	PP, ASSAM
17	Crl.Pet./742/2021 WITH LCR 1 FILE	GOPAL TALUKDAR Versus THE STATE OF ASSAM AND 3 ORS	MR. K SARMA MR. B J TALUKDAR	PP, ASSAM
18	Crl.Pet./644/2022	GANGA PHUKAN Versus THE STATE OF ASSAM AND ANR	MR. I H SAIKIA MR. B BORAH MR. K KALITA MS L HMAR R K HAJONG	MR A ISLAM (r-2) PP, ASSAM
19	Crl.Pet./865/2022	INNOVATIVE IDEALS AND SERVICES (INDIA) LTD AND 3 ORS Versus THE STATE OF ASSAM AND ANR	MR. P MAHANTA MR. R B GOHAIN MR A KHARSOHUM	MR R SINGHA(R-2) MS S PATOWARY(R-2) PP, ASSAM
20	Crl.Pet./939/2022	SANTANU KUMAR SARMA @ SANTANU KUMAR SARMAH Versus THE STATE OF ASSAM AND ANR	MR. A K AHMED MR A AHMED MR. S A MONDAL	PP, ASSAM

=====

=====

LEAVE NOTE OF ADVOCATES FOR 05/08/2023

-

1)	MRS N BARUAH	17-07-2023	To	16-08-2023
2)	MS. K YADAV	19-07-2023	To	09-09-2023
3)	MR R YADAV	19-07-2023	To	09-09-2023
4)	MR D C K HAZARIKA	29-07-2023	To	25-08-2023
5)	MR. D SARAF	26-07-2023	To	07-08-2023
6)	MR. N HOSSAIN	27-07-2023	To	15-08-2023
7)	MR. B RAHMAN	02-08-2023	To	11-08-2023
8)	MR J DAS	31-07-2023	To	01-09-2023
9)	MR. T MOHAMMAD	01-08-2023	To	17-08-2023
10)	MR. S SINHA	02-08-2023	To	17-08-2023
11)	MR. R K BHATRA	09-08-2023	To	11-08-2023
12)	MR M Z AHMED	07-08-2023	To	09-08-2023
13)	MS B DUTTA	07-08-2023	To	09-08-2023
14)	MR. A M DUTTA	07-08-2023	To	09-08-2023
15)	MS. R D MOZUMDAR	04-08-2023	To	11-08-2023
16)	MR D K DAS	04-08-2023	To	07-08-2023



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web: ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Saturday, 5th August 2023]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI

COURT NO: 10

[CIVIL BENCH-I]

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 17-07-2023 TO 01-09-2023
(RELATING TO CIVIL BENCH(RSA AND RFA)),
ALONG WITH THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	Tr.P.(C)/68/2023	KESHAB JESOWARA Versus KANTA JESOWARA	ALHAJJ I UDDIN MRS. R MOMTAZ MR R HOQUE	
2	CRP(IO)/211/2023	PRAFULLA SARMA Versus DIBAKAR NATH AND 4 ORS.	MR. R SARMA MR. S DAS	
	WITH I.A.(Civil)/2038/2023 in CRP(IO)/211/2023	PRAFULLA SARMA, Versus DIBAKAR NATH AND 4 ORS	MR. R SARMA MR. S DAS	
3	CRP(IO)/247/2023	KALAN MAHATO Versus SONIA MAHATO AND 5 ORS	MR. A R SHOME MR A J GHOSH	
4	CRP(IO)/248/2023	SMTI. NEELAM OSWAL (JAIN) Versus RAJ KUMAR KEJRIWAL AND ANR	MR R K MOUR MR P DAS MR A SARMA	
	WITH I.A.(Civil)/2215/2023 in CRP(IO)/248/2023	SMTI NEELAM OSWAL (JAIN) Versus RAJ KUMAR KEJRIWAL AND ANR	MR R K MOUR MR P DAS MR A SARMA	
ADMISSION				
5	CRP/100/2022	PUNIRAM NATH Versus KHAGEN HAZARIKA	MR. R K BHUYAN	MR S SHARMA
6	CRP/41/2022	KHAGEN HAZARIKA Versus PUNIRAM NATH	MR. A K PURKAYASTHA MR. S SHARMA MS M BHARATI	MR. R K BHUYAN MR. M KASHYAP
7	Mat.App./37/2023	XXXXXXX Versus XXXXXXX	MR S DUTTA MR. H N SARMA	
8	MFA/49/2023 WITH LCR	M/S SHREERAM CHEMFOOD PVT. LTD. Versus UNION OF INDIA AND ANR.	MR. K P MAHESWARI MS. M SHARMA	SC, RAILWAY

9	MACApp./299/2023	MAJANI SAIKIA Versus THE NEW INDIA ASSURANCE COMPANY LTD. 2 ORS.	MR. B K JAIN MR. N DAS	
<u>FOR HEARING U/O XLI RULE II C.P.C.</u>				
10	RSA/130/2023	MUSABBIR ALI CHOUDHURY AND 19 ORS. Versus NEPURJAN BIBI CHOUDHURY AND 6 ORS.	MR. P S DEKA MR. B K BHAGAWATI MS B LAHKAR MR B S DEKA MR H PARASAR	MR. A H M R CHOUDHURY FOR CAVEATOR
<u>ORDERS</u>				
11	CRP(IO)/354/2017	MD. HANIF Versus HAFIZ @ MD. HAFIJ and 17 ORS.	MR.C S HAZARIKA MR.M NATH MR.A BHATTACHARJEE	
12	MFA/107/2018	NATIONAL INSURANCE COMPANY LIMITED Versus JEHERUL HAQUE AND ANR	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	MR M J QUADIR MS. S D SAIKIA (R1)
	WITH I.A.(Civil)/2683/2018 in MFA/107/2018	NATIONAL INSURANCE COMPANY LIMITED Versus JEHERUL HAQUE AND ANR	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	
13	MFA/169/2019 WITH LCR	ORIENTAL INSURANCE CO. LTD. Versus SMTI NIZARA ROY and 2 ORS	MS. N MODI MS. M CHOUDHURY MR. S DUTTA MR. C SHARMA MR. SIDHANT DUTTA	MR. M DEKA MR. S HAQUE MRS. R T DAS MR. N BORUAH MR K DAS MR S DAS FOR CAVEATOR
14	MFA/187/2019 WITH LCR	SMTI. BASAPI RANGIPI Versus THE UNION OF INDIA	MR J MOLLAH MRS. A BHANU MS. S P DAS	SC, NF RLY
15	I.A.(Civil)/3187/2019 in Mat.App./12659/2019	XXXXXXX Versus XXXXXXX	MR R K DUTTA MS. P BHUYAN MR. S DUTTA	
	WITH Mat.App./12659/2019 (Filing Number)	XXXXXXX Versus XXXXXXX	MR R K DUTTA	
16	MFA/137/2021 WITH LCR	M/S MEGHA TECHNICAL AND ENGINEERS PVT. LTD. Versus THE UNION OF INDIA AND ANR.	MR. K P MAHESWARI MS. M SHARMA	MR. B K DAS (R-1) MRS. R DEVI (C.G.C.) SC, NF RLY
17	RFA/26/2022 WITH LCR	HERITAGE HOME AND REALITY DEVELOPERS PVT. LTD. AND ANR. Versus CHERRIE KHOUND (BINDRA) AND ANR.	MR. R ALI M KALITA MR M BORO	
	WITH I.A.(Civil)/1991/2022 in RFA/26/2022	HERITAGE HOME AND REALITY DEVELOPERS PVT. LTD. AND ANR. Versus CHERRIE KHOUND (BINDRA) AND ANR.	MR. R ALI M KALITA MR M BORO	
18	CRP(IO)/267/2022	DIPAK RANJAN PATGIRI Versus FARIDA YASMIN	MR. D SAHU MR. R S MISHRA MS M GOGOI	
19	I.A.(Civil)/3179/2022 WITH LCR in RSA/85/2014	NRIPENDRA CH. TALUKDAR Versus MANIK CH. TALUKDAR and 2 ORS.	MS D BORGHAIN MS.M SARMAH MR.P GOHAIN MR.K BORAH MS.M BHUYAN	MR. H L MAURYA

WITH
RSA/85/2014

NRIPENDRA CH. TALUKDAR
Versus
MANIK CH. TALUKDAR and 2 ORS.

MS.D BORGOHAIN
MS.M SARMAH
MR.B GOGOI
MR.P GOHAIN
MR.Z AHMED
MR.K BORAH
MS.M BHUYAN

GA, ASSAM
MS.L SRIVASTAV
MR.A H MULLA
MR.H L MAURYA

WITH
MC/765/2014
in RSA/85/2014

NRIPENDRA CH. TALUKDAR
Versus
MANIK CH. TALUKDAR and 2 ORS.

MS.D BORGOHAIN
MS.M SARMAH
MR.B GOGOI
MR.P GOHAIN
MR.Z AHMED
MS.M BHUYAN

WITH
MC/766/2014
in RSA/85/2014

NRIPENDRA CH. TALUKDAR
Versus
MANIK CH. TALUKDAR and 2 ORS.

MS.D BORGOHAIN
MS.M SARMAH
MR.B GOGOI
MR.P GOHAIN
MR.Z AHMED
MS.M BHUYAN

WITH
I.A.(Civil)/1659/2023
in RSA/85/2014

NRIPENDRA CH. TALUKDAR
Versus
MANIK CH. TALUKDAR AND 2 ORS.

MS D BORGOHAIN
MR. P GOHAIN
MS. M SARMAH

GA, ASSAM
MR. H L MAURYA

WITH
I.A.(Civil)/1660/2023
in RSA/85/2014

NRIPENDRA CH. TALUKDAR
Versus
MANIK CH. TALUKDAR AND 2 ORS.

MS D BORGOHAIN
MR. P GOHAIN
MS. M SARMAH

GA, ASSAM
MR. H L MAURYA

WITH
I.A.(Civil)/1661/2023
in RSA/85/2014

NRIPENDRA CH. TALUKDAR
Versus
MANIK CH. TALUKDAR AND 2 ORS.

MS D BORGOHAIN
MR. P GOHAIN
MS. M SARMAH

GA, ASSAM
MR. H L MAURYA

20 Arb.A./3/2023
WITH LCR

M/S THENGALBARI ESTATES (PVT)
LIMITED
Versus
M/S GREENFIELD CROPS PRIVATE
LIMITED

MR. A K SAHEWALLA
MR. W SHARMA
MR P GOGOI

21 I.A.(Civil)/767/2023
in MFA/2218/2023

MONMONI CHETRY AND 2 ORS.
Versus
M/S B K AGENCY AND ANR

MR. U DUTTA
MR. B. KUMAR
MR. M B ISLAM

WITH
MFA/2218/2023
(Filing Number)

MONMONI CHETRY AND 2 ORS.
Versus
M/S B K AGENCY AND ANR B

MR. U DUTTA

=====

=====

LEAVE NOTE OF ADVOCATES FOR 05/08/2023

1)	MRS N BARUAH	17-07-2023	To	16-08-2023
2)	MS. K YADAV	19-07-2023	To	09-09-2023
3)	MR R YADAV	19-07-2023	To	09-09-2023
4)	MR D C K HAZARIKA	29-07-2023	To	25-08-2023
5)	MR. D SARAF	26-07-2023	To	07-08-2023
6)	MR. N HOSSAIN	27-07-2023	To	15-08-2023
7)	MR. B RAHMAN	02-08-2023	To	11-08-2023
8)	MR J DAS	31-07-2023	To	01-09-2023
9)	MR. T MOHAMMAD	01-08-2023	To	17-08-2023
10)	MR. S SINHA	02-08-2023	To	17-08-2023
11)	MR. R K BHATRA	09-08-2023	To	11-08-2023
12)	MR M Z AHMED	07-08-2023	To	09-08-2023
13)	MS B DUTTA	07-08-2023	To	09-08-2023
14)	MR. A M DUTTA	07-08-2023	To	09-08-2023

15)	MS. R D MOZUMDAR	04-08-2023	To	11-08-2023
16)	MR D K DAS	04-08-2023	To	07-08-2023



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Saturday,5th August 2023]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANISH CHOUDHURY

COURT NO: 12

[CIVIL BENCH-IV]

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 17-07-2023 TO 01-09-2023
(RELATING TO CIVIL BENCH-IV, FROM ITEM
NOS. 46-94), ALONGWITH THE FOLLOWING
MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/6153/2021	M/S GERAMARI GAON PANCHAYAT MIN SAMABAY SAMITY LTD AND ANR Versus THE STATE OF ASSAM AND 5 ORS	MR. H. BURAGOHAIN MS. J TAMULI MS A DEVI MS. H BORAH	GA, ASSAM SC, AFDC
2	AB/2191/2023	MIRAN ALI Versus THE STATE OF ASSAM	F ISLAM	PP, ASSAM
3	WP(C)/3233/2023	SHYAMANTA MECH Versus THE STATE OF ASSAM AND 9 ORS	MR D C K HAZARIKA MS J KALITA J BEZBARUAH	GA, ASSAM SC, FOREST
4	WP(C)/3247/2023	BEDANANDA DAS Versus THE STATE OF ASSAM AND 9 ORS	MR D C K HAZARIKA MS J KALITA J BEZBARUAH	GA, ASSAM SC, FOREST
5	WP(C)/3268/2023	BEDANANDA DAS Versus THE STATE OF ASSAM AND 9 ORS	MR D C K HAZARIKA MS J KALITA J BEZBARUAH	GA, ASSAM SC, FOREST
6	WP(C)/4039/2023	BHABANI RABHA Versus BODOLAND TERRITORIAL COUNCIL AND 3 ORS	MR. M SARANIA MR A SARANIA	SC, BTC
7	WP(C)/4089/2023	TUTAN SAHA Versus THE STATE OF ASSAM AND 10 ORS	MR. J I BORBHUIYA MR. L MOHAN MRS. K H CHOUDHURY	GA, ASSAM SC, BTC
8	WP(C)/4122/2023	MASUQUE AHMED Versus THE STATE OF ASSAM AND 2 ORS	MR B SINHA	SC, TRANSPORT
9	WP(C)/4440/2023	M/S PATHIK ENTERPRISE Versus THE STATE OF ASSAM AND 5 ORS	MR. A DHAR MISS S ROY	SC, AGRI. DEPARTMENT
10	WP(C)/4441/2023	KALYAN KR. KALITA Versus THE STATE OF ASSAM AND 2 ORS	MS. S B CHOUDHURY MR A N AHMED MR. S K DAS	GA, ASSAM SC, EXCISE DEPTT.

11	WP(C)/4447/2023	NIRANJAN DAIMARI Versus THE STATE OF ASSAM AND 5 ORS	MR. J I BORBHUIYA MRS. B TALUKDAR MR G G GOGOI A TALUKDAR	SC, P AND R.D. SC, BTC
12	WP(C)/4448/2023	NIRANJAN DAIMARI Versus THE STATE OF ASSAM AND 5 ORS	MR J I BARBHUIYA MRS. B TALUKDAR MR G G GOGOI A TALUKDAR	SC, P AND R.D. SC, BTC
13	WP(C)/4465/2023	KHARGESWAR BORO AND ANR Versus THE STATE OF ASSAM AND 5 ORS	MR. D BARUAH MS. T. PAIT MR W TERON MS S K GUPTA	SC, MINES AND MINERALS GOVT OF ASSAM SC, HOUSING AND URBAN AFFAIRS SC, FOREST SC, GMC
<u>ORDER (STAY VACATING)</u>				
14	I.A.(Civil)/2060/2023 in WP(C)/2160/2023	NASI RAM DAIMARI, Versus AJOY KUMAR BASUMATARY AND 4 ORS	MR. K N CHOUDHURY MS. M DEVI MR. A DAS	MR. A DHAR SC, BTC
	WITH WP(C)/2160/2023	AJOY KUMAR BASUMATARY Versus THE STATE OF ASSAM AND 4 ORS	MR. A DHAR MD F FARIDI	MR. K N CHOUDHURY (R-5) MR. N C DAS (R-5) MS. M DEVI(R-5) MR. M DAS(R-5) MR. A DAS(R-5) MR. A DAS(R-5) MS M BORAH(R-5) SC, BTC
<u>ADMISSION</u>				
15	WP(C)/6932/2018	JITEN KALITA Versus THE STATE OF ASSAM AND 6 ORS.	MR. L GOGOI MR. N J GOGOI	GA, ASSAM
16	WP(C)/3454/2020 FIXED	BASU DEV BISWAS Versus THE STATE OF ASSAM AND 6 ORS.	MR H R A CHOUDHURY ALHAJJ INAM UDDIN MR. H ALI MR. R A CHOUDHURY	MR B D DAS (r-7) GA, ASSAM MRS R DEKA (r-7) MR. S K TALUKDAR MR A SARMA, SC, AFDC MR. A D CHOUDHURY (r-7)
17	WP(C)/4429/2021 FIXED	MAHBUB ALI AHMED AND 16 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR. K N CHOUDHURY MR J ABEDIN MR. K I MAZUMDER	GA, ASSAM SC, GHC SC, FINANCE
18	WP(C)/4389/2021	GAUTAM KUMAR NATH AND 35 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR. K N CHOUDHURY MR J ABEDIN MR. K I MAZUMDER	GA, ASSAM SC, FINANCE DEPTT. SC, GHC
19	WP(C)/5149/2021	KULDWIP NATH Versus THE STATE OF ASSAM AND 2 ORS	MR S KHOUND MR H K NATH	GA, ASSAM SC, FINANCE
20	WP(C)/7101/2021 WITH RECORDS	KARABI PATOWARY BARMAN Versus THE STATE OF ASSAM AND 3 ORS	MR D CHOUDHURY MR S DIFUSA MR N RAY MR. P J DAS	GA, ASSAM SC, G.H.C
21	WITH WP(C)/7425/2022	LACHIT DEKA Versus THE STATE OF ASSAM AND 3 ORS.	MR D CHOUDHURY MR M CHOUDHURY MR N RAY	GA, ASSAM GHC
22	WP(C)/3817/2023	ARPITA BHATTACHARJEE Versus THE STATE OF ASSAM AND 4 ORS	MR. P D NAIR MR. A CHETRY MR G ALAM MR S R A NASER MS S GOYAL	SR. GA, ASSAM SC, GHC

=====

=====

LEAVE NOTE OF ADVOCATES FOR 05/08/2023

-

1)	MRS N BARUAH	17-07-2023	To	16-08-2023
2)	MS. K YADAV	19-07-2023	To	09-09-2023
3)	MR R YADAV	19-07-2023	To	09-09-2023
4)	MR D C K HAZARIKA	29-07-2023	To	25-08-2023
5)	MR. D SARAF	26-07-2023	To	07-08-2023
6)	MR. N HOSSAIN	27-07-2023	To	15-08-2023
7)	MR. B RAHMAN	02-08-2023	To	11-08-2023
8)	MR J DAS	31-07-2023	To	01-09-2023
9)	MR. T MOHAMMAD	01-08-2023	To	17-08-2023
10)	MR. S SINHA	02-08-2023	To	17-08-2023
11)	MR. R K BHATRA	09-08-2023	To	11-08-2023
12)	MR M Z AHMED	07-08-2023	To	09-08-2023
13)	MS B DUTTA	07-08-2023	To	09-08-2023
14)	MR. A M DUTTA	07-08-2023	To	09-08-2023
15)	MS. R D MOZUMDAR	04-08-2023	To	11-08-2023
16)	MR D K DAS	04-08-2023	To	07-08-2023



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Saturday,5th August 2023]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE SOUMITRA SAIKIA

COURT NO: 13

[CIVIL BENCH-III]

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 17-07-2023 TO 01-09-2023
(RELATING TO CIVIL BENCH-III, FROM ITEM
NOS. 61-113), ALONGWITH THE FOLLOWING
MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/2481/2023 WITH WP(C)/8004/2022(D/O), WITH WP(C)/8040/2022(D/O)	MUKUL KALITA AND ANR Versus THE ASSAM POWER DISTRIBUTION COMPANY LIMITED AND 2 ORS	MR. K N CHOUDHURY MR. D J DAS MS N MAHANTA	SC, APDCL
2	WP(C)/7964/2022	DILIP BHUYAN AND 8 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR. B D KONWAR SR. ADV. MR. R KALITA MS. D BRAHMA	GA, ASSAM SC, APDCL
3	WP(C)/2772/2023	MANIK ALI Versus THE UNION OF INDIA AND 3 ORS	MR F HAQUE	MRS. R DEVI DY.S.G.I.
4	WP(C)/3172/2023	SOMA NATH Versus THE STATE OF ASSAM AND 14 ORS	MR. A H M R CHOUDHURY	GA, ASSAM SC, REVENUE
5	WP(C)/3179/2023	SEEMANTA BHATTA AND ANR Versus THE STATE OF ASSAM AND 2 ORS	MR. A SARMA MR. M HUSSAIN MR. K KALITA MR. LENTSO MS G SWAMI	GA, ASSAM
6	WP(C)/3738/2023	THOIBA SINGHA Versus THE STATE OF ASSAM AND 4 ORS	MR F A LASKAR MR. D H MOZUMDER	GA, ASSAM SC, WPT AND BC
7	WP(C)/3982/2023	MITHU NATH Versus THE STATE OF ASSAM AND 3 ORS.	MR. S B LASKAR MR. H A LASKAR MS N KALITA MS D DUTTA	GA, ASSAM
8	WP(C)/6990/2021	MITHU NATH Versus THE STATE OF ASSAM AND 3 ORS.	MR. S B LASKAR MR. H A LASKAR MS N KALITA MS D DUTTA	GA, ASSAM
9	WP(C)/4443/2023	ANURADHA PATIR Versus THE STATE OF ASSAM AND 4 ORS	MS. S B CHOUDHURY MR. S K DAS	GA, ASSAM

10	WP(C)/4445/2023	DILIP KUMAR SARMA Versus THE STATE OF ASSAM AND 7 ORS	MR. J I BORBHUIYA MR. L MOHAN MRS. K H CHOUDHURY	SC, P H E SC, PERSONAL DEPT.
11	WP(C)/4450/2023	AMBIK KUMAR NATH Versus THE STATE OF ASSAM AND 4 ORS	MS. S SEAL MS. S KANUNGOE MS. J CHETTRY	GA, ASSAM
12	WP(C)/4452/2023	ABDULLA AL MASUD MOLLAH Versus THE STATE OF ASSAM AND 2 ORS	MR. K N CHOUDHURY MR. R M DEKA MR. D J DAS MS N MAHANTA	SC, P AND R.D.
13	WP(C)/4456/2023	ALOK SHANKAR DAS Versus THE STATE OF ASSAM AND 5 ORS	MR M J QUADIR MR S S ISLAM MS S AHMED	GA, ASSAM
14	WP(C)/4463/2023	AJIRUDDIN ALI Versus THE STATE OF ASSAM AND 7 ORS	MR. J I BORBHUIYA MR. L MOHAN MRS. K H CHOUDHURY	SC, P H E SC, PERSONNEL DEPT.
15	WP(C)/4464/2023	IBRAHIM ALI Versus THE STATE OF ASSAM AND 7 ORS	MR. J I BORBHUIYA MR. L MOHAN MRS. K H CHOUDHURY	SC, P H E SC, PERSONNEL DEPT.
<u>ADMISSION</u>				
16	WP(C)/1829/2022	ATUL BANSAL Versus STATE BANK OF INDIA AND 2 ORS	MR. K N CHOUDHURY MR. D J DAS MR D DEKA	MR S S SHARMA MR. H BURAGOHAIN
<u>ORDERS</u>				
17	Cont.Cas(C)/466/2023	BABUL SAIKIA AND 18 ORS Versus MS. ARUNA SUNDARARAJAN, IAS AND 5 ORS.	MR. N BORAH N AHMED MR M.J. BHARALI	
18	Cont.Cas(C)/467/2023	SOFIQR RAHMAN Versus KHITISH CH PEGU AND 2 ORS	MR M J QUADIR MR S S ISLAM MS S AHMED	
19	Cont.Cas(C)/468/2023	DR. GHRITASHEE BORA Versus SIDDHARTH SINGH, IAS AND ANR	MR. B D KONWAR SR. ADV. MRS J M KONWAR MR H AGARWAL MS P GUPTA	

=====

=====

LEAVE NOTE OF ADVOCATES FOR 05/08/2023

1)	MRS N BARUAH	17-07-2023	To	16-08-2023
2)	MS. K YADAV	19-07-2023	To	09-09-2023
3)	MR R YADAV	19-07-2023	To	09-09-2023
4)	MR D C K HAZARIKA	29-07-2023	To	25-08-2023
5)	MR. D SARAF	26-07-2023	To	07-08-2023
6)	MR. N HOSSAIN	27-07-2023	To	15-08-2023
7)	MR. B RAHMAN	02-08-2023	To	11-08-2023
8)	MR J DAS	31-07-2023	To	01-09-2023
9)	MR. T MOHAMMAD	01-08-2023	To	17-08-2023
10)	MR. S SINHA	02-08-2023	To	17-08-2023
11)	MR. R K BHATRA	09-08-2023	To	11-08-2023
12)	MR M Z AHMED	07-08-2023	To	09-08-2023
13)	MS B DUTTA	07-08-2023	To	09-08-2023
14)	MR. A M DUTTA	07-08-2023	To	09-08-2023
15)	MS. R D MOZUMDAR	04-08-2023	To	11-08-2023
16)	MR D K DAS	04-08-2023	To	07-08-2023



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Saturday,5th August 2023]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE PARTHIVYOTI SAIKIA

COURT NO: 14

[CIVIL BENCH-I]

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 17-07-2023 TO 01-09-2023
(RELATING TO CIVIL BENCH(CRP(I/O),CRP
AND MFA) AND CIVIL BENCH(SAO AND FAO)),
ALONG WITH THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- PRONOUNCEMENT OF JUDGEMENT / ORDER -				
1	Crl.Pet./407/2010	DR. HEMENDRA RAM PHOOKUN Versus THE STATE OF ASSAM AND ANR	A K BHATTACHARYYA P K GOSWAMI D K BHATTACHARYYA B M CHOUDHURY U CHOUDHURY C PHUKAN	S C BISWAS G J SAIKIA B CHOUDHURY M BISWAS PP, ASSAM R RANGMAI
2	Crl.A./439/2019 <u>3 Y 10 M 8 D :</u>	SRI BIKI MANDAL @ BIKI MONDAL Versus STATE OF ASSAM AND ANR	MR. A K GUPTA MR. N HASAN MR. R S MISHRA MS. S KAKATI MR. A HASAN MR. I K BURAGOHAIN	MR. B SARMA (AMICUS CURIAE FOR R-2) PP, ASSAM
3	CRP(IO)/312/2022	THE NATIONAL COUNCIL OF YMCAS OF INDIA (NCYI) Versus BIROL BASUMATARY AND ANR.	MR. B D DEKA MR P JAISWAL MR. M DAS N CHAUDHURY MR A BHATRA MR A DEKA	MR. S. DEY (r-2) MR P DEKA (r-2) MR. R SARMA (r-1) MR. B BORAH (r-2) MR. N GOSWAMI (r-1) MR D HAZARIKA (r-1)
	WITH I.A.(Civil)/94/2023 in CRP(IO)/312/2022	THE NATIONAL COUNCIL OF YMCAS OF INDIA (NCYI) Versus BIROL BASUMATARY AND ANR.	MR. B D DEKA MR. M DAS MR A BHATRA	
ADMISSION				
4	CRP(IO)/147/2021 CAVT. NO.08262/021,	HOUSING AND URBAN DEVELOPMENT CORPORATION LTD. (HUDCO) Versus PRANAB KUMAR SHARAMA AND 2 ORS.	MR. K BHATTACHARJEE MR. M SAIKIA MS B TALUKDAR	G. DAS (R-3) MR J SHARMA MS. N SARKAR FOR CAVEATOR
5	Mat.App./35/2023	XXXXXXX Versus XXXXXXX	MR. SK S N MOHAMMAD MR. SK N MOHAMMAD MR A IKBAL	
6	MACApp./282/2023	NATIONAL INSURANCE COMPANY LTD. Versus KHATEZA BIBI AND 10 ORS. F	MR T KALITA	MR. M TALUKDAR (1 TO 5) MR. R C PAUL (r-9)

	WITH I.A.(Civil)/2084/2023 in MACApp./282/2023	NATIONAL INSURANCE COMPANY LTD. Versus KHATEZA BIBI AND 10 ORS. F	MR T KALITA	MR. M TALUKDAR (1 TO 5)
7	MACApp./287/2023	JAHANARA BEGUM AND 3 ORS Versus REGIONAL MANAGER	MR G JALAN MR. N KALITA	MR. R C PAUL (r-3)
8	MACApp./298/2023	HIRAMANI DAS AND 2 ORS. Versus MUNNA DAS AND 2 ORS.	MR SISHIR DUTTA MS S MOCHAHARI MR. S DUTTA MR S DUTTA	
<u>FOR HEARING U/O XLI RULE II C.P.C.</u>				
9	RSA/128/2023	LAKHESWAR MAHATO Versus GANGADHAR PANDA @ GANGADHAR PANDEY AND ORS	MR. B J GHOSH MR. I ALAM MR. T SK	
	WITH I.A.(Civil)/2209/2023 in RSA/128/2023	LAKHESWAR MAHATO Versus GANGADHAR PANDA @ GANGADHAR PANDEY AND ORS	MR. B J GHOSH MR. I ALAM MR. T SK	
<u>ORDERS</u>				
10	RSA/89/2015	GAJIBAR RAHMAN and ANR. Versus SHOMSHER ALI and 5 ORS.	MR.S DEY MR.P SEN	MR H BURAGOHAIN (R1) MR S S SHARMA (R1) MR. B J MUKHERJEE (R1)
11	I.A.(Civil)/901/2016 in MACApp./13487/2022	THE NEW INDIA ASSURANCE CO. LTD. Versus MS. BELA SHAH and 2 ORS,	MR.A SAHAD MR.J B SAIKIA MR.D HALOI MR.S A HUSSAIN MS.A DEKA	MR.S C KEYALR- 1and2 MS.P BARUAH(R- 1&2) MS.G SARMAH(R- 1&2)
	WITH MACApp./13487/2022 (Filing Number)	THE NEW INDIA ASSURANCE CO. LTD. Versus MS. BELA SHAH and 3 ORS,		
	WITH I.A.(Civil)/2708/2019	THE NEW INDIA ASSURANCE CO. LTD. Versus MS. BELA SHAH and 3 ORS,	MR. K K BHATTA MR J JOHN MS JONA TALUKDAR MS. R DEVI	
12	I.A.(Civil)/4350/2018 in MACApp./11605/2018	SAJANA BIBI @ SAJINA BIBI AND 3 ORS Versus THE REGIONAL MANAGER THE ORIENTAL INSURANCE CO. LTD AND 3 ORS	MR. A R AGARWALA	MD. A AHMED
	WITH MACApp./11605/2018 (Filing Number)	SAJANA BIBI @ SAJINA BIBI AND 3 ORS Versus THE REGIONAL MANAGER THE ORIENTAL INSURANCE CO. LTD AND 3 ORS		
13	I.A.(Civil)/4380/2018 in MACApp./15179/2018	UNITED INDIA INSURANCE COMPANY LTD Versus SMTI TORA SARMAH AND 5 ORS	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR	MR D K KALITA (R-1,2) MRS. S ROY MD. R ALI MR. H SARMA (R-1,2) MR. A M KHAN
	WITH MACApp./15179/2018 (Filing Number)	UNITED INDIA INSURANCE COMPANY LTD Versus SMTI TORA SARMAH AND 5 ORS		
14	RSA/87/2019	MD. NAZRUL ISLAM Versus MD. SULEMAN ISLAM BHUYAN AND 9 ORS.	MR. A SHARIF MR. S ZAMAN MS P BARMAN MR. M ALAM	MS. P R MAHANTA MR. S R GOGOI MR H BARUAH
15	I.A.(Civil)/72/2021 in MACApp./147/2021	THE NATIONAL INSURANCE COMPANY LIMITED Versus MD. PINKU HUSSAIN @ TINKU HUSSAIN AND ANR	MS. R D MOZUMDAR MR. S P SHARMA MS. C MOZUMDAR	

	WITH MACApp./147/2021 (Filing Number)	THE NATIONAL INSURANCE COMPANY LIMITED Versus MD. PINKU HUSSAIN @ TINKU HUSSAIN AND ANR (B)	MS. R D MOZUMDAR	
16	MACApp./80/2022 WITH LCR	THE RELIANCE GENERAL INSURANCE CO. LTD. Versus RIMPI DAS AND 5 ORS.	MR. R GOSWAMI MS. P BORTHAKUR	MR P K KALITA (R-5) MR. S K SANGANERIA (r-1,4) MR. N BHATRA (r-1,4) MR G JALAN (r-1,4) MR. K R BOROOAH (R-5) MR. R GOSWAMI
17	I.A.(Civil)/795/2022 WITH LCR in MACApp./89/2020 WITH MACApp./89/2020	MD. MAHARUDDIN @ MOHOR ALI Versus NATIONAL INSURANCE COMPANY LTD. NATIONAL INSURANCE COMPANY LTD. Versus MD. MAHARUDDIN @ MOHOR ALI AND 2 ORS	MR. A R AGARWALA MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR	MR. A R AGARWALA FOR CAVEATOR MR. R GOSWAMI
	WITH CO/10/2020 in MACApp./89/2020	MD. MAHARUDDIN @ MOHOR ALI Versus NATIONAL INSURANCE COMPANY LIMITED AND 2 ORS	MR. A R AGARWALA	MR. R GOSWAMI
	WITH I.A.(Civil)/458/2021 in MACApp./89/2020	MAHARUDDIN @ MOHOR ALI Versus NATIONAL INSURANCE COMPANY LTD.	MR. A R AGARWALA	MR. R GOSWAMI
18	RFA/3/2023 WITH LCR	M/S TRANSPARENT CREATIONS PVT. LTD. Versus LILY ALLEY AND ANR.	MR. M K SARMA MR. J DEKA B KRISHNA MR. G MISHRA MS. U DEVI	MR. R PHUKAN (r-1)
19	CO/10/2023 WITH LCR in MACApp./24/2019 WITH MACApp./24/2019	SMTI. SANTANA KALITA BORAH @ SANTANA KALITA AND 2 ORS Versus UNITED INDIA INSURANCE COMPANY LIMITED AND 3 ORS UNITED INDIA INSURANCE COMPANY LTD. Versus SMTI. SANTANA KALITA BORA AND 4 ORS	MR D MONDAL MR. P SARMA MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR	MS. R D MOZUMDAR MR. A M KHAN MS. P BORTHAKUR MS. R D MOZUMDAR MD. R ALI MR D MONDAL MR. A M KHAN MR. P SARMA MS. C MOZUMDAR MR. S P SHARMA
	WITH I.A.(Civil)/99/2019 in MACApp./24/2019	UNITED INDIA INSURANCE COMPANY LTD. Versus SMTI. SANTANA KALITA BORA AND 4 ORS	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR	
20	RSA/27/2023 WITH LCR WITH I.A.(Civil)/547/2023 in RSA/27/2023	SHRADHA NANDA BARMAN Versus BHUMIDHAR BARMAN AND 3 ORS . SHRADHA NANDA BARMAN Versus BHUMIDHAR BARMAN AND 3 ORS .	MR. M DUTTA MS S DEV MR J MAHANTA MR. M DUTTA MS S DEV MR J MAHANTA	MR. N HAQUE (R1-R3) MR. S R BARBHUIYA (R1-R3) MR M HUSSAIN (R1-R3)
21	I.A.(Civil)/555/2023 in RFA/128/2019(D/O) & RFA/126/2019(D/O), WITH LCR in RFA/128/2019	SRIKANTA LALUNG AND ANR Versus RANA PATGIRI AND 9 ORS	MR. S CHAUHAN	
22	I.A.(Civil)/1438/2023 in MACApp./489/2019(D/O) in MACApp./489/2019	ICICI LOMBARD GENERAL INSURANCE COMPANY LTD. Versus SMTI SUMITRA RAI and 3 ORS	MR. R GOSWAMI MS.M SAIKIA	

23	I.A.(Civil)/1816/2023 in RSA/283/2019	MD MOZAHAR ALI SK, Versus ALEP UDDIN SK AND ORS	MR. R K BHUYAN MR M KASHYAP	MR. A C SARMA MR. M H RAJBARBHUIYAN
	WITH RSA/283/2019	MD MOZAHAR ALI SK Versus ALEP UDDIN SK AND 12 ORS	MR. R K BHUYAN MR K SAIKIA MR A ZAMAN MD. K ALI	MR. A C SARMA MR. M H RAJBARBHUIYAN MR G BHARADWAJ MR. P AHMED MS. S RASUL
	WITH I.A.(Civil)/1817/2023 in RSA/283/2019	MD MOZAHAR ALI SK, Versus ALEP UDDIN SK AND ORS	MR. R K BHUYAN MR M KASHYAP	MR. A C SARMA MR. M H RAJBARBHUIYAN
	WITH I.A.(Civil)/1818/2023 in RSA/283/2019	MD MOZAHAR ALI SK Versus ALEP UDDIN SK AND ORS	MR. R K BHUYAN MR M KASHYAP	MR. A C SARMA MR. M H RAJBARBHUIYAN

=====

=====

LEAVE NOTE OF ADVOCATES FOR 05/08/2023

-

1)	MRS N BARUAH	17-07-2023	To	16-08-2023
2)	MS. K YADAV	19-07-2023	To	09-09-2023
3)	MR R YADAV	19-07-2023	To	09-09-2023
4)	MR D C K HAZARIKA	29-07-2023	To	25-08-2023
5)	MR. D SARAF	26-07-2023	To	07-08-2023
6)	MR. N HOSSAIN	27-07-2023	To	15-08-2023
7)	MR. B RAHMAN	02-08-2023	To	11-08-2023
8)	MR J DAS	31-07-2023	To	01-09-2023
9)	MR. T MOHAMMAD	01-08-2023	To	17-08-2023
10)	MR. S SINHA	02-08-2023	To	17-08-2023
11)	MR. R K BHATRA	09-08-2023	To	11-08-2023
12)	MR M Z AHMED	07-08-2023	To	09-08-2023
13)	MS B DUTTA	07-08-2023	To	09-08-2023
14)	MR. A M DUTTA	07-08-2023	To	09-08-2023
15)	MS. R D MOZUMDAR	04-08-2023	To	11-08-2023
16)	MR D K DAS	04-08-2023	To	07-08-2023



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Saturday,5th August 2023]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE DEVASHIS BARUAH

COURT NO: 17

[CIVIL BENCH-V

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 17-07-2023 TO 01-09-2023
(RELATING TO CIVIL BENCH-IV, FROM ITEM
NOS. 94-140), ALONGWITH THE FOLLOWING
MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	WP(C)/1703/2016	MD. NASIR AHMED Versus DEPUTY COMMISSIONER, DEPHU and ANR.	MD. B ISLAM MR. A B SIDDIQUE MR. S HUSSAIN MS. R BEGUM MR. A A MONDAL	GA, ASSAM
2	WP(C)/2301/2017	DHARAM PRAKASH SHAH Versus THE STATE OF JHARKHAND and 4 ORS	MR. A M BORA MS. C CHOUDHURY MR. D GOGOI MR. J PATOWARI MS. U SARMA	MS B DEVI (R4) GA, ASSAM MR. R SENSUA (R4) MR. R SARMA (R4) MR. S BORTHAKUR (R4)
3	WP(C)/2499/2017	SRI PARAN JYOTI SAIKIA Versus THE ASSAM POWER DISTRIBUTION COMPANY LTD. and 4 ORS	MR.U K NAIR MR.K KALITA MR.S CHOUDHURY MS.A SARMA	MR.N J DUTTA MR.S CHAMARIA SC, APDCL
4	WP(C)/2565/2017	RITA PAUL Versus THE STATE OF ASSAM and 4 ORS.	MS.D GHOSH	GA, ASSAM MR.B GOGOI SC, HEALTH
5	WP(C)/3237/2017 WITH LCR	DIPAMONI GOGOI Versus THE STATE OF ASSAM and 4 ORS.	MR.I H SAIKIA MR.K KALITA MR. D MAZUMDAR MS.S KANUNGOE	GA, ASSAM SC, ASEC
6	WP(C)/3238/2017	SATISH CHANDRA BASUMUTARY and ANR. Versus THE STATE OF ASSAM and 5 ORS.	MR.M U MAHMUD MR.A DAS MD.S ISLAM MS.C KALITA MR.S HOQUE MR.M ALI	GA, ASSAM MR.D MOZUMDER(Sr.Adv.)(R-5&6) MS.J KAKOTIR- 5and6 MR. S BISWAS(R- 5&6) SC, BTADC
7	WP(C)/7170/2017	M/S B PANDEY R PANDEY, CHUNARI Versus THE STATE OF ASSAM and 4 ORS	MR.P K TIWARI MR.L NORBU MR.A R GOGOI	GA, ASSAM MR.K LAHKAR R-5 MR.I AHMED(R-5) SC, IOC
8	WP(C)/1712/2018	PRANDEEP SAIKIA Versus THE STATE OF ASSAM AND 6 ORS.	MR. A GANGULY MR. A DUTTA	GA, ASSAM

9	WP(C)/4532/2019	DEBABROT PHUKAN Versus HINDUSTAN PETROLEUM CORPORATION LTD. AND 2 ORS.	MR. T J MAHANTA MR. P P DUTTA MR. A BORUA MR T GOGOI	MR J ISLAM MR. S S ROY MR. S BORTHAKUR MR R ISLAM MR. M R ISLAM
10	WP(C)/2795/2021	M/S OIL INDIA LIMITED Versus THE UNION OF INDIA AND 4 ORS	MR K KHANNA MR D DAS	MR. S C KEYAL (SC, GST) MR. B GOGOI (SC, STATE GST)
11	WP(C)/3872/2020 WITH I.A.(Civil)/1422/2021 in WP(C)/3872/2020 WITH	M/S. OIL INDIA LTD. Versus UNION OF INDIA AND 4 ORS. M/S. OIL INDIA LTD. Versus UNION OF INDIA AND 4 ORS.	MR K KHANNA MR D DAS MR K KHANNA MR D DAS	MR. S. C KEYAL, SC, GST ASSTT.S.G.I. SC, GST (S. C. KEYAL) MR. B GOGOI (SC, STATE GST)
12	WP(C)/3875/2020	M/S. OIL INDIA LTD. Versus UNION OF INDIA AND 2 ORS.	MR K KHANNA MR D DAS	SC, GST MR. S C KEYAL ASSTT.S.G.I.
13	WP(C)/4601/2021	THE CO-OPERATIVE CITY BANK LTD. Versus THE STATE OF ASSAM AND 5 ORS.	MR G DAS MR C KALITA	SC, CO OP GA, ASSAM MR. U K NAIR (RES. 5) MR. P K DAS MR A CHAKRABORTY (RES. 5) MS N NEWME (RES. 5) MR. A GAYAN MS. D PEGU
14	WP(C)/6176/2021	MANGHI LAL SINGHI Versus THE UNION OF INDIA AND 2 ORS	MR. O P BHATI MR T C DAS MR. P SARMA MR. S K GUPTA MR. M K GOGOI	MR. B N GOGOI ASSTT.S.G.I. SC, INCOME TAX
15	WP(C)/6267/2021	GREEN VISION INDUSTRIES Versus THE UNION OF INDIA AND 4 ORS	MS. M L GOPE MS. N HAWELIA MRS N GOGOI	SC, GST
ORDERS				
16	WP(C)/4951/2014 WITH OFFICE NOTE	MD. ATIQUUR RAHMAN Versus BAJAJ FINANCE LTD. and ANR.	MR.R HUSSAIN MR.H DAS MR.S K TALUKDAR MR.M ALI	
17	WP(C)/2155/2018	ABDUL MANNAN KHAN Versus THE STATE OF ASSAM AND 16 ORS.	MR. S K ROY MRS. M M ROY	DR. B AHMED SC, CO OP GA, ASSAM
18	I.A.(Civil)/3482/2019 in WP(C)/683/2018 WITH WP(C)/683/2018	YADAV LAL SAH AND 76 ORS Versus THE ASSAM STATE AGRICULTURAL MARKETING BOARD AND 4 ORS YADAV LAL SAH Versus THE ASSAM STATE AGRICULTURAL MARKETING BOARD	MR. S P ROY MR. A K RAI MS. N RAI MR. S P ROY MR. R P N SINGH MS. N RAI MR. A K RAI MR. T R ROY	MR. S SAIKIA (SC, AGRICULTURE MARKETING BOARD.) MR. N J GOGOI SC, GMC SC, G M D A MR. S SAIKIA (SC, AGRICULTURE MARKETING BOARD.) MR. N J GOGOI (SC,ASAMB) SC, GMC SC, G.M.D.A
19	I.A.(Civil)/3666/2019 in WP(C)/4207/2019	SIDDHARTHA BHATACHARYA Versus ANIL KUMAR AGARWAL	MS. M BHATTACHARJEE MS. M BHATTACHARJEE MR. D J KAPIL	GA, ASSAM MR. A K BHUYAN SC, GMC SC, G M D A

WITH

WP(C)/4207/2019

ANIL KUMAR AGARWAL AND 3 ORS.

Versus

THE STATE OF ASSAM AND 8 ORS.

MR. A K BHUYAN

MR. M DAS

MS. N CHOUDHURY

MS. P PATHAK

MR. M BORAH

MR. A KHOOND

MS S SARMA HAZARIKA

MS. Y S PHOM

MR A TALUKDAR

MR S S DEY

GA, ASSAM

MS. M BHATTACHARJEE

MR. D J KAPIL

SC, G M D A

SC, GMC

20 WP(C)/8907/2019

M/S KHAKARIKATA MEEN SAMABAI

SAMITY LTD.

Versus

STATE OF ASSAM AND 4 ORS.

MR. B K DAS

MR H P GUWALA

MR. H P NEOG

GA, ASSAM

SC, AFDC

21 I.A.(Civil)/736/2020
WITH WP(C)/4591/2012 (D/O)
in WP(C)/4591/2012

DEBOJIT GOGOI AND ANR.

Versus

ASSAM BOARD OF REVENUE AND 6 ORS.

MR. C BORUAH

MR. R K TALUKDAR

MR G N SAHEWALLA (r-2
to 7)

GA, ASSAM

MD ASLAM

MR. P DEKA (r-2 to 7)

MS. S KATAKEY (r-2 to 7)

MS. S. TODI (r-2 to 7)

SC, REVENUE

WITH

I.A.(Civil)/737/2020

DEBOJIT GOGOI and ANR.

VersusASSAM BOARD OF REVENUE and 11
ORS.

MR. C BORUAH

MR. R TALUKDAR

22 I.A.(Civil)/721/2021
WITH WP(C)/4777/2010 (D/O)
in WP(C)/4777/2010

NAZRUL HAQUE MAZARBHUIYAN

Versus

THE STATE OF ASSAM AND 2 ORS.

MR. N H MAZARBHUIYAN

GA, ASSAM

=====

=====

LEAVE NOTE OF ADVOCATES FOR 05/08/2023

-

1)	MRS N BARUAH	17-07-2023	To	16-08-2023
2)	MS. K YADAV	19-07-2023	To	09-09-2023
3)	MR R YADAV	19-07-2023	To	09-09-2023
4)	MR D C K HAZARIKA	29-07-2023	To	25-08-2023
5)	MR. D SARAF	26-07-2023	To	07-08-2023
6)	MR. N HOSSAIN	27-07-2023	To	15-08-2023
7)	MR. B RAHMAN	02-08-2023	To	11-08-2023
8)	MR J DAS	31-07-2023	To	01-09-2023
9)	MR. T MOHAMMAD	01-08-2023	To	17-08-2023
10)	MR. S SINHA	02-08-2023	To	17-08-2023
11)	MR. R K BHATRA	09-08-2023	To	11-08-2023
12)	MR M Z AHMED	07-08-2023	To	09-08-2023
13)	MS B DUTTA	07-08-2023	To	09-08-2023
14)	MR. A M DUTTA	07-08-2023	To	09-08-2023
15)	MS. R D MOZUMDAR	04-08-2023	To	11-08-2023
16)	MR D K DAS	04-08-2023	To	07-08-2023



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Saturday,5th August 2023]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:15 AM]

BEFORE:

HONOURABLE MRS. JUSTICE MALASRI NANDI

COURT NO: 18

[CRIMINAL BENCH]

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 17-07-2023 TO 01-09-2023
(RELATING TO CRIMINAL BENCH(CRL.PET.)),
ALONG WITH THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION (BA)</u>				
1	Bail Appln./2736/2023	ABDUL KAIM ALI @ MD ABDUL KAYIM ALI @ MD ABDUL KAYEM Versus THE STATE OF ASSAM	MR. A GONI MRS M BARMAN MR. M ISLAM	PP, ASSAM
2	Bail Appln./2737/2023	AKONI DAS @ DIPAK DAS Versus THE STATE OF ASSAM	MR. R PHUKAN	PP, ASSAM
<u>MOTION</u>				
3	AB/2552/2023	JAKIR HUSSAIN Versus THE STATE OF ASSAM	MR. T CHUTIA MR. R ALI	PP, ASSAM
4	AB/2703/2023	ABUL KALAM AZAD @ ABDUL KALAM Versus THE STATE OF ASSAM	MR. J A AHMED	PP, ASSAM
5	AB/2705/2023	BRIZ KHAN AND ANR Versus THE STATE OF ASSAM	MR. A ALI MR. Y ALI	PP, ASSAM
6	AB/2708/2023	ARUP BAISHYA Versus THE STATE OF ASSAM	MR. C K NATH MR. S MUNIR	PP, ASSAM
7	AB/2711/2023	KUNDAN KUMAR PATEL Versus THE STATE OF ASSAM	MR M Z SHAH MR H A AHMED	PP, ASSAM
8	AB/2712/2023	KARTIK HAZARIKA Versus THE STATE OF ASSAM	MR. T DEURI MRS. R S DEURI MR. B BHATTACHARYYA	PP, ASSAM
<u>BAIL HEARING</u>				
9	AB/1240/2023	SAYODUR RAHMAN @ PINTU AND ANR Versus THE STATE OF ASSAM	MR. A AHMED U U KHAN	PP, ASSAM
10	AB/2020/2023	UDAY SINGH Versus THE STATE OF ASSAM	MR. S SAHU MS A ROY	PP, ASSAM

11	AB/2257/2023	SANJAY DOLEY Versus THE STATE OF ASSAM	MR. B K GOGOI	PP, ASSAM
12	AB/2436/2023 WITH CASE RECORD	KHANDAKAR AHADUL ISLAM @ AHADULLA KHANDAKAR@ AHADUL ISLAM Versus THE STATE OF ASSAM	MR. A AHMED U U KHAN MR A AHMED	PP, ASSAM
ORDERS				
13	Crl.A./311/2014 WITH LCR 4 FILES	SRI SURAJIT BASUMATARY Versus THE STATE OF ASSAM	MR K P PATHAK (AMICUS CURIAE) MR.S SINHA	PP, ASSAM
14	I.A.(Crl.)/86/2023 WITH LCR 4 FILES in Crl.A./37/2023 WITH Crl.A./37/2023	UTTAM BARMAN Versus THE STATE OF ASSAM AND ANR.	MR. B M CHOUDHURY MR. U CHOUDHURY MS A BHATTACHARJEE	PP, ASSAM
15	Crl.A./102/2023 <u>0 Y 5 M 17 D</u> :WITH LCR 4 FILES	UTTAM BARMAN Versus THE STATE OF ASSAM AND ANR.	MR. B M CHOUDHURY MR. U CHOUDHURY MS A BHATTACHARJEE	PP, ASSAM
16	Crl.A./122/2023 <u>1 Y 10 M 27 D</u> :WITH OFFICE NOTE	PRAKASH RAJBONGSHI Versus THE STATE OF ASSAM AND ANR.	MR. S S S RAHMAN MR. M R SODIAL MR S AHMED MS S Z HAYAT MS B H SHIRIN	PP, ASSAM
17	Crl.A./192/2023 WITH LCR 4 FILES WITH I.A.(Crl.)/456/2023 in Crl.A./192/2023	M/S MAHABIR TRADERS Versus SRI DEEPAK GOSWAMI AND ANR.	MR J C GAUR MR J C GAUR MR R GOUR MR D SAIKIA MS. A JAIN	PP, ASSAM (R-2)
18	Crl.A./197/2023 WITH OFFICE NOTE	NIJUT BORMOHOLIA Versus THE STATE OF ASSAM	MR D K MEDHI	PP, ASSAM
19	Crl.A./198/2023 WITH LCR 7 FILES	NIJUT BORMOHOLIA Versus THE STATE OF ASSAM	MR D K MEDHI	PP, ASSAM
20	Crl.A./207/2023 WITH OFFICE NOTE	SARAT BARMAN Versus THE STATE OF ASSAM AND ANR.	MR J KALITA	MR M SAHEWALLA (r-2) MS. S. TODI (r-2) MS T J SAHEWALLA (r-2) PP, ASSAM
		RAJIB REGON @ RAJEEB REGON Versus THE STATE OF ASSAM	MR. T J MAHANTA MR. P P DUTTA MR. A BORUA MR T GOGOI	PP, ASSAM
		RASHIDA DAS Versus THE STATE OF ASSAM AND 12 ORS.	MR. A MOBARAQUE S A AKIB	MR. U K DAS (R- 2 to 13) MS. B D SARMAH (R-2 to 13) H THAKURIYA (R-2 to13) PP, ASSAM

=====

=====

LEAVE NOTE OF ADVOCATES FOR 05/08/2023

-

1)	MRS N BARUAH	17-07-2023	To	16-08-2023
2)	MS. K YADAV	19-07-2023	To	09-09-2023
3)	MR R YADAV	19-07-2023	To	09-09-2023
4)	MR D C K HAZARIKA	29-07-2023	To	25-08-2023
5)	MR. D SARAF	26-07-2023	To	07-08-2023
6)	MR. N HOSSAIN	27-07-2023	To	15-08-2023
7)	MR. B RAHMAN	02-08-2023	To	11-08-2023
8)	MR J DAS	31-07-2023	To	01-09-2023
9)	MR. T MOHAMMAD	01-08-2023	To	17-08-2023
10)	MR. S SINHA	02-08-2023	To	17-08-2023

11)	MR. R K BHATRA	09-08-2023	To	11-08-2023
12)	MR M Z AHMED	07-08-2023	To	09-08-2023
13)	MS B DUTTA	07-08-2023	To	09-08-2023
14)	MR. A M DUTTA	07-08-2023	To	09-08-2023
15)	MS. R D MOZUMDAR	04-08-2023	To	11-08-2023
16)	MR D K DAS	04-08-2023	To	07-08-2023



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Saturday,5th August 2023]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE ARUN DEV CHOUDHURY

COURT NO: 20

[CRIMINAL BENCH]

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 17-07-2023 TO 01-09-2023
(RELATING TO CRIMINAL BENCH(CRL.APP.))
,ALONG WITH THE FOLLOWING MATTERS**

**OLD PENDING HEARING MATTERS WILL NOT
BE ALLOWED TO BE ADJOURNED, LEARNED
ADVOCATES ARE HEREBY REQUESTED TO BE
PRESENT.IN ABSENCE OF LEARNED COUNSELS,
MATTER WILL BE TAKEN UP BY APPOINTING
AMICUS CURIAE]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION (BA)</u>				
1	Bail Appln./2726/2023	MANSER ALI Versus THE STATE OF ASSAM	MR. M R SODIAL MR K BROOK	PP, ASSAM
2	Bail Appln./2727/2023	HASIM ALI @ HASHEM ALI Versus THE STATE OF ASSAM	MR. S U AHMED MS R P AHMED MD. ANARUL ISLAM	PP, ASSAM
3	Bail Appln./2734/2023	PRANJAL MEDHI Versus THE STATE OF ASSAM	MR. C K NATH MR. S MUNIR	PP, ASSAM
<u>MOTION (AB)</u>				
4	AB/2704/2023	SHOHIDUR RAHMAN @ SHOHIDUR ISLAM Versus THE STATE OF ASSAM	MR. A RAHMAN MR E HUSSAIN	PP, ASSAM
5	AB/2706/2023	PRIYA NATH TALUKDAR @ PRIYO TALUKDAR Versus THE STATE OF ASSAM	MD S HOQUE MR. S BARMAN	PP, ASSAM
6	AB/2710/2023	ESMUL HOQUE @ NAZIR Versus THE STATE OF ASSAM	MR. N ALAM R K MR. A RAHMAN	PP, ASSAM
7	AB/2714/2023	BHARAT PASWAN @ PINKU Versus THE STATE OF ASSAM	MR. N SARKAR MR P K BASU MR A BANERJEE	PP, ASSAM
<u>MOTION</u>				
8	Crl.Rev.P./298/2023	ALIBOR RAHMAN AND 2 ORS Versus THE STATE OF ASSAM AND ANR	MR. M K BAROOAH MR. A GOGOI	PP, ASSAM

	WITH I.A.(CrI.)/673/2023 in CrI.Rev.P./298/2023	ALIBOR RAHMAN AND 2 ORS Versus THE STATE OF ASSAM AND ANR.	MR. M K BAROOAH MR. A GOGOI	PP, ASSAM
		ADMISSION		
9	CrI.A./284/2023	SAHIDUL ISLAM Versus THE STATE OF ASSAM AND ANR.	MRS S RAHANA MR. A M AHMED MR. A AHMED P. GHOSH	PP, ASSAM
10	CrI.A./285/2023	AMINUL HOQUE Versus THE STATE OF ASSAM AND ANR.	MR. R ALI MR A S SK MR. R ISLAM	PP, ASSAM
	WITH I.A.(CrI.)/672/2023 in CrI.A./285/2023	AMINUL HOQUE Versus THE STATE OF ASSAM AND ANR.	MR. R ALI MR A S SK MR. R ISLAM	PP, ASSAM
		ORDERS		
11	CrI.Pet./154/2022	JAYANTAJIT BORAH Versus THE STATE OF ASSAM AND ANR	MR R SENSUA MR D BORAH M. A. OASIS	PP, ASSAM
12	I.A.(CrI.)/671/2023 in CrI.Rev.P./7772/2023	INDRAJIT BORA Versus STATE OF ASSAM AND 2 ORS	MR. SK N MOHAMMAD	PP, ASSAM
	WITH CrI.Rev.P./7772/2023 (Filing Number)	INDRAJIT BORA Versus THE STATE OF ASSAM AND 2 ORS (A)	MR. SK N MOHAMMAD	
13	I.A.(CrI.)/677/2023 in CrI.A./6847/2023	ANKUR DEKA Versus STATE OF ASSAM AND ANR.	MR. M K DAS MR S DEWRI	PP, ASSAM
	WITH CrI.A./6847/2023 (Filing Number)	ANKUR DEKA Versus STATE OF ASSAM AND ANR. E	MR. M K DAS	
	WITH I.A.(CrI.)/6850/2023 (Filing Number)	ANKUR DEKA Versus STATE OF ASSAM AND ANR. E	MR. M K DAS	
		STAY MATTERS		
14	CrI.Pet./848/2016	HITESH CHANDRA RAY Versus THE STATE OF ASSAM AND ANR	MR.K N CHOUDHURY MR.M MAHANTA MR.T DEURI	PP, ASSAM(R1\)
15	CrI.Pet./66/2020 WITH LCR 1 FILE	MRS. SUSHILA DEVI Versus RAFIQUL HASSAN	MR. Y S MANNAN MR. T HUSSAIN MS. M BHATTACHARYYA	MR. I A HAZARIKA MR. H ALI MR. A K AHMED
16	Tr.P.(CrI.)/30/2022	SANTANA BEGUM Versus THE STATE OF ASSAM AND ANR	MR. A M KHAN MR. A HUSSAIN	MR. N H LASKAR PP, ASSAM
17	Tr.P.(CrI.)/39/2022	BORNALI SEN AND 2 ORS. Versus SUJIT BHOWMIK	MR H R CHOUDHURY S. TALUKDAR	MR B CHANDA
18	CrI.Rev.P./485/2022 WITH LCR 2 FILES	BIJU KUMAR ROY Versus THE STATE OF ASSAM AND ANR	MR. P P BORTHAKUR MAYUR DAS MS IVY HUSSAIN MS A HUSSAIN	MR. S A HUSSAIN (R-2) MR D J HALOI (R-2) MR A J DAS (R-2) PP, ASSAM
19	CrI.Pet./1329/2022 WITH LCR 1 FILE	EUNUS ALI AND ANR Versus THE STATE OF ASSAM	MR. I CHOUDHURY MR. T HUSSAIN	PP, ASSAM
20	CrI.Pet./99/2023	DHRUBA JYOTI CHAKRABORTY Versus KHANINDRA NATH DAS AND ANR	MR P KATAKI MR S P DAS MR A ALAM	MR. K K KALITA (R-1) MR R SENSUA (R-1) PP, ASSAM

=====

LEAVE NOTE OF ADVOCATES FOR 05/08/2023

-

1)	MRS N BARUAH	17-07-2023	To	16-08-2023
2)	MS. K YADAV	19-07-2023	To	09-09-2023
3)	MR R YADAV	19-07-2023	To	09-09-2023
4)	MR D C K HAZARIKA	29-07-2023	To	25-08-2023
5)	MR. D SARAF	26-07-2023	To	07-08-2023
6)	MR. N HOSSAIN	27-07-2023	To	15-08-2023
7)	MR. B RAHMAN	02-08-2023	To	11-08-2023
8)	MR J DAS	31-07-2023	To	01-09-2023
9)	MR. T MOHAMMAD	01-08-2023	To	17-08-2023
10)	MR. S SINHA	02-08-2023	To	17-08-2023
11)	MR. R K BHATRA	09-08-2023	To	11-08-2023
12)	MR M Z AHMED	07-08-2023	To	09-08-2023
13)	MS B DUTTA	07-08-2023	To	09-08-2023
14)	MR. A M DUTTA	07-08-2023	To	09-08-2023
15)	MS. R D MOZUMDAR	04-08-2023	To	11-08-2023
16)	MR D K DAS	04-08-2023	To	07-08-2023